

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE, AT PUNE
INTERIM APPLICATION No. 742 OF 2025
(APPLICATION FOR STAY)

IN

APPEAL NO. 431 OF 2025

M/s S. S. Services

...Applicant

Versus

Central Pollution Control Board & Ors

..Respondents

REJOINDER ON BEHALF OF APPLICANT TO THE
REPLY FILED BY THE RESPONDENT NO. 4

I, Ashish Vilasrao Ghatge, Aged 56 years, O/a. R S No 206 CS. 92/29/A, E Ward Kasaba Bawada, Tal: Karveer, Kolhapur - 416006, do hereby solemnly affirm and state on oath as follows:-

1. I submit that I am the authorized and as such I am well acquainted with the facts and circumstances of the same and competent to swear the present Rejoinder.
2. That I have read the contents of the Reply to the delay application filed by the Respondent No. 4 herein and understood the same.
3. At the outset, I deny all the averments made in the Reply affidavit filed by the Respondent No. 4, to the extent they are contrary or inconsistent with the contents of Stay application to the Consent to operate and appeal or the present rejoinder. Nothing in the Reply affidavit may be deemed to be admitted only for want of specific non-traverse.
4. In reply to para No. 1, 2, 3, I have no comment as of now



5. In reply to para 4 I say that the contents of these paragraphs are denied. No part of the Reply is admitted unless specifically mentioned herein. The stay application is neither “presumptuous” nor “infructuous.” The impugned Consent to Operate dated 26.08.2025 was granted during the pendency of statutory proceedings before the Tribunal. Therefore, the stay sought is essential for protection of the subject matter of the appeal. Therefore The contention that the stay application has become infructuous is factually incorrect. The Consent to Establish as well as Operate is itself the subject matter of challenge in the Appeal, and Respondent No. 4 is attempting to operationalise the facility as seen from the photographs annexed as Exhibits A & B to the reply (pages 5–20). Without any legal handover or agreements. I say that Operation of the plant during pendency of the appeal would render the appeal nugatory and cause irreversible environmental harm.
6. In reply to para 5 to 7, I have no comments.
7. In reply to the para 8 I say that the continuous chain of illegal actions by MPCB that violate statutory mandates, CPCB guidelines, and judicial directions of the Hon’ble NGT in Kolhapur Municipal Corporation Case No. 36/2013. Respondent No. 4’s attempt to segregate the Consents is artificial and untenable.
8. In reply to Para 9, I say that Allegation that Appeal Against CTO Not Filed, Respondent No. 4 wrongly states that no statutory appeal has been filed against the CTO. The present main appeal (Appeal No. 431/2025) already challenges the CTE, amended CTE, and CTO collectively in separate



applications, as the CTO is merely a continuation of the flawed approvals granted earlier.

9. In reply to para 10 I say that, the Applicant raised detailed objections from time to time which is on the record as well as before granting CTO also on 12.08.2025 and 16.08.2025, which the MPCB ignored while granting the CTO. The allegation that the Applicant “slept over its rights” is false and misleading.
10. In reply to para 11 I say that already I have stated in the aforesaid para number 8
11. In reply to Para 12 I state that Respondent No. 4 has participated in all the proceedings related to this matter and has himself made a statement before the Hon'ble High Court that he will not claim equity over his investments etc. Therefore, I deny the averments made in paragraph 12. It is denied that absence of interim relief before the High Court indicates lack of merit. Interim relief was not considered the Ld. Advocate appearing for the Respondent No. 4 made the aforesaid statement across the bar. The contention that Respondent No. 4 has “validly” obtained consents is demonstrably incorrect. The site violates CPCB Revised Guidelines (2016) with respect to minimum 75 km distance requirement, The jurisdiction bed strength is less than 10,000 beds, prohibiting a new CBWTF; The proposed site has habitations within 500 m and water source within 20 m (contrary to Para 6 of CPCB guidelines); No mandatory NOC was given by the existing facility SS Services. Hence I say that without following any procedure established by the law the CTE and CTO given to the Respondent No. 4. The Hon'ble High Court transferred the entire dispute to NGT, being the



appropriate forum for environmental adjudication. Hence This reinforces the necessity of interim protection by this Tribunal.

12. In reply to para 13 I say that there is no handover of the areas till date therefore I deny the para 13. The Photos in Exhibits A filed by Respondent No. 4 merely show internal construction and vehicles. They do not establish statutory compliance and cannot override documentary violations already placed on record by the applicant. I say that financial investment is irrelevant considering the statement made before the hon'ble High court as well as per the Environmental jurisprudence is clear that No equity lies in favour of an illegal, non-compliant, or premature project. Financial investment made during pendency of litigation is at own risk, and cannot be a ground to deny stay. Once the CTO is operational, biomedical waste incineration will commence, creating irreversible harm to air, water, soil, and public health. Granting stay prevents irreversible damage and preserves the environment and the subject matter of the appeal. Respondent No. 4 has not yet started operations, as evident from their own photographs showing incomplete setup. A stay will prevent unlawful commencement and does not prejudice any legal right.

The applicant already covered Radhanagari, Bhudargad, Gadhinglaj, Gaganbawada and Kagal area for Collection, Transportation and Treatment of Bio medical waste. Respondent No.4 claim for bio medical waste collection from Sub District Hospital, Gadhinglaj with attached photo dtd. 10.11.2025. Medical Superintendent, Sub District Hospital, Gadhinglaj given letter to Civil Surgeon dtd. 20.11.2025 with



clearly mentioned that, Sub District Hospital, Gadhinglaj make agreement with M/s. S S Services and they are providing service for collecting daily bio medical waste without any complaint. Hereto annexed and marked as **Exhibit "RJ-1"**.

Also attached letters dtd. 14.11.2025 from Healthcare Establishment of Radhanagari, Bhudargad, Gadhinglaj, Gaganbawada and Kagal area regarding Collection, Transportation and Treatment of Bio medical waste. Hereto annexed and marked as **Exhibit "RJ-2"**. Hence it's clear that Respondent No. 4 misguide to Hon'ble Court.

13. In reply to para 14 and 15 I say that we have complied with all the regulations and also we have given a time limit for the necessary compliance as per the CPCB inspections. Hereto annexed and marked as **Exhibit "RJ-3"** is the copy of the necessary letters.

14. In reply to para 16 I say that The Hon'ble Supreme Court and NGT have consistently held that, the Environmental protection overrides commercial loss, Economic considerations cannot justify an illegal or premature project. Hence I deny this para no. 16.

15. In reply to para 17 I say and oppose the prayers of the Respondent No. 4.

16. In light of the above, the Applicant reiterates that: The Reply of Respondent No. 4 raises no ground to deny interim protection. The impugned CTO is ex facie illegal and violative of statutory norms. The stay sought in IA No. 742/2025 is essential to



prevent irreversible environmental harm. The Stay Application deserves to be allowed.

17.I say that, whatever stated above is true and correct to the best of my knowledge and belief. This Rejoinder is explained to me in my language and I understand it fully.

Place: Kolhapur

Date: 01.12.2025

Advocate for the Applicant

VERIFICATION

I, Ashish Vilasrao Ghatge, Aged 56 years, O/a. R S No 206 CS. 92/29/A, E Ward Kasaba Bawada, Tal: Karveer, Kolhapur - 416006, the Applicants Authorised Representative, do hereby solemnly declare that what is stated in paragraphs 1 to 21 is true to my own knowledge and I believe the same to be true.

Contents of the affidavit are interpreted to the Declarant in a language known to him and that the declarant has fully understood them.

Solemnly affirmed at _____)
on this ___th day of December, 2025)



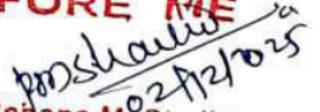
S. S. Services
BMWTF Kolhapur

DEPONENT



SOLEMNLY affirmed before me
by Ashish Vilasrao Ghatge
Who is identified before me
by self
Whom I personally know
his 02 day of 12 2025

BEFORE ME



Adv. Rehana M. Shaikh,
NOTARY GOVT. OF INDIA
1171, 'C' Ward, Bhol Galli, Rowwar Pelli,
KOLHAPUR. Dist. Kolhapur



NOTARY REGI. SR. No. 2140
2025

	उपजिल्हा रुग्णालय, गडहिंग्लज (महाराष्ट्र शासन)		
दुरध्वनी क्रं. (वै) कार्यालय दुरध्वनी क्रं.	०२३२७-२२६६४४ ०२३२७-२२६६४२	उपजिल्हा रुग्णालय, चर्चरोड, गांधीनगर गडहिंग्लज, पिन. नं. 416 502 E-mail :- sdhgdhinglaj@gmail.com	
आरोग्य सेवा	जा.क्रं.उजिरुग/भांडार/ रुग्णालय बायोमेडीकल वेस्ट सेवा/ दिनांक: 20/11 /2024	/2024 3840-41	

प्रति,

मा. जिल्हा शल्य चिकित्सक,
सी. पी. आर. हॉस्पिटल, कोल्हापूर

विषय:- रुग्णालयातील बायोमेडीकल वेस्ट दैनंदिन कचरा घेवून जाणे कार्यवाहीबाबत.....

- संदर्भ:- १) मे. एस.एस. सर्व्हिसेस इचलकरंजी यांचा करार दि. ०७-०५-२०२५
२) मा. प्रिन्सीपल सायंटिफिक ऑफिसर, महाराष्ट्र प्रदुषण कंट्रोल बोर्ड, सायन (इ) मुंबई यांचे पत्र जा. क्रं. MPCB/PSO/B-२५११९२-FTS-००२३ दि. १२-११-२०२५
३) मे. आरोग्यम वेस्ट मॅनेजमेंट प्रा.लि. कागल हातकणंगले फायुस्टार एमआयडीसी एरिया, ता. कागल, जि. कोल्हापूर यांचा अर्ज दि. / /

महोदय,

उपरोक्त विषयास अनुसरून या उपजिल्हा रुग्णालयातील बायोमेडीकल वेस्ट दैनंदिन कचरा घेवून जाणेकरीता आपले सुचनेनुसार मे. एस.एस. सर्व्हिसेस इचलकरंजी यांच्याशी दि. ०७-०५-२०२५ रोजी दि. ०१-०४-२०२५ ते ३१-०३-२०२६ अखेर कालावधीचा सेवा करार केला असून सेवा कार्यान्वीत आहे. तेव्हा करार पत्रकानुसार मे. एस.एस. सर्व्हिसेस इचलकरंजी हे या रुग्णालयाचा दैनंदिन कचरा विना तक्रार घेवून जात आहेत.

यास्तव संदर्भ क्रं. २ नुसार मा. प्रिन्सीपल सायंटिफिक ऑफिसर, महाराष्ट्र प्रदुषण कंट्रोल बोर्ड, सायन (इ) मुंबई यांनी भुदरगड, गंगनबावडा, कागल, राधानगरी आणि गडहिंग्लज येथील बायोमेडीकल वेस्ट दैनंदिन कचरा घेवून जाणेकरीता मे. आरोग्यम वेस्ट मॅनेजमेंट प्रा.लि. कागल हातकणंगले फायुस्टार एमआयडीसी एरिया, ता. कागल, जि. कोल्हापूर यांना आदेशीत केले आहे.

संदर्भ क्रं. ३ नुसार या रुग्णालयास मे. आरोग्यम वेस्ट मॅनेजमेंट प्रा.लि. कागल हातकणंगले फायुस्टार एमआयडीसी एरिया, ता. कागल, जि. कोल्हापूर यांनी पत्र देवून या रुग्णालयाचा बायोमेडीकल वेस्ट कचरा घेवून जाणेबाबत कंपनीस कळविण्यात यावे असे या कार्यालयास कळविले आहे.

तरी कृपया आपणास कळविणेत येते की, संदर्भ क्रं. च्या करार पत्रकानुसार मे. एस.एस. सर्व्हिसेस इचलकरंजी यांचा सेवा कालावधी दि. ३१ मार्च, २०२६ अखेर पर्यंत आहे. तेव्हा संदर्भ क्रं. २ च्या आदेशानुसार संदर्भ क्रं. ३ नुसार मे. आरोग्यम वेस्ट मॅनेजमेंट प्रा.लि. कागल हातकणंगले फायुस्टार एमआयडीसी एरिया, ता. कागल, जि. कोल्हापूर यांना माहे एप्रिल, २०२६ पासून या रुग्णालयाचा बायोमेडीकल वेस्ट दैनंदिन कचरा घेवून जाणेबाबत करार करावा किंवा कसे याबाबत मार्गदर्शन मिळावे हि विनंती.

लिपीक
उपसंचालक आरोग्य सेवा
कोल्हापूर मंडळ कोल्हापूर.

25 NOV 2025

प्रत- माहितीकरीता सविनय सादर

मा. उपसंचालक, आरोग्य सेवा, कोल्हापूर मंडळ, कोल्हापूर

T. M. Madhok
25 NOV 2025
अधीक्षक रुग्ण. नियंत्रण कक्ष

आपला विश्वासू,

(डॉ. सी. जे. खोत)

वैद्यकीय अधीक्षक,

उपजिल्हा रुग्णालय, गडहिंग्लज
जि. कोल्हापूर



दि. १४.११.२०२५

प्रती,
मे. एस एस सर्विसेस,
CBMWTF, कसबा बावडा,
कोल्हापूर.

मुख्य सचिव, महाराष्ट्र
संरक्षण विभाग
कोल्हापूर

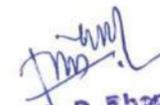
विषय - जैव वैद्यकीय कचरा व्यवस्थापन (संकलन, वाहतूक, प्रक्रीया आणि निर्मुलन) सर्विस
बाबत ...

संदर्भ - पर्यावरण संरक्षण अधिनियम १९८६ अंतर्गत, केंद्रीय तसेच महाराष्ट्र प्रदूषण नियंत्रण
मंडळ जैव वैद्यकीय कचरा व्यवस्थापन नियम २०१६.

महोदय,

पर्यावरण संरक्षण अधिनियम १९८६ अंतर्गत, केंद्रीय तसेच महाराष्ट्र प्रदूषण नियंत्रण
मंडळ जैव वैद्यकीय कचरा व्यवस्थापन नियम २०१६ नुसार, मागील काही वर्षापासून तसेच
सद्यस्थित कागल तालुक्यातील आमचे संघटनेतील तसेच वैद्यकीय आस्थापनांमध्ये निर्माण
होणारा जैव वैद्यकीय कचरा कोल्हापूर महानगरपालिका (प्रकल्प मालक) आणि मे. एस एस
सर्विसेस (प्रकल्प चालक) संस्थेद्वारे चालवत असलेल्या सामुदायिक जैव वैद्यकीय कचरा प्रक्रीया
प्रकल्पाद्वारे (CBMWTF) नियमितपणे आणि विनातक्रार व्यवस्थापन (संकलन, वाहतूक, प्रक्रीया
आणि निर्मुलन) करून सामाजिक आरोग्य आणि पर्यावरण संरक्षण केले जात आहे.


Dr. F. S. Mulla
B.M.S.


Dr. Pravin D. Ehandawale
B.A.M.S., C.C.H
General Physician & Surgeon
Reg. No. 1-59527E


Dr. Mrs. P. S. Powar
Parvati Clinic
R. No. 29919, Siddhanerli,
Tal. Kagal, Dist. Kolhapur.



કાગળ તાલુકા ~~શ્રી સત્યેન માઠકર ક્લિનિક~~
મતંગેશિવન ગ્રામીણ

Abn
Dr. Abhinandan . V. Nagare
B.A.M.S.D.E.M.S
Reg No I - 55843



subR
+ શ્રી ક્લિનિક +
ડૉ. સત્યેન માઠકર
૨.No.: 27085 B.H.M.S., C.G.O

Dr. Mrs. S. P. Powal
Private Clinic
R. No. 28918 Sidhambh
Tal. Kagal, Dist. Kothapur

Dr. Pankaj P. Eshwarappa
R. No. 28918
Sidhambh
Tal. Kagal, Dist. Kothapur

दि. १४.११.२०२५

प्रती,
मे. एस एस सर्विसेस,
CBMWTF, कसबा बावडा,
कोल्हापूर.

विषय - जैव वैद्यकीय कचरा व्यवस्थापन (संकलन, वाहतूक, प्रक्रीया आणि निर्मुलन) सर्विस
बाबत ...

संदर्भ - पर्यावरण संरक्षण अधिनियम १९८६ अंतर्गत, केंद्रीय तसेच महाराष्ट्र प्रदूषण नियंत्रण
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प्रकल्पाद्वारे (CBMWTF) नियमितपणे आणि विनातक्रार व्यवस्थापन (संकलन, वाहतूक, प्रक्रीया
आणि निर्मुलन) करून सामाजिक आरोग्य आणि पर्यावरण संरक्षण केले जात आहे.

19/11/25
MO PHC Pimpalgaon
Tal. Bhudargad.

वैद्यकीय अधिकारी
प्रा. आ. केंद्र पिंगळगाव, ता. भुदरगड

for
वैद्यकीय अधिकारी
प्रा. आ. केंद्र. मडिलगे बु.।।
न. भुदरगड जि. कोल्हापूर

दि. १४.११.२०२५

प्रती,
मे. एस एस सर्विसेस,
CBMWTF, कसबा बावडा,
कोल्हापूर.

विषय - जैव वैद्यकीय कचरा व्यवस्थापन (संकलन, वाहतूक, प्रक्रीया आणि निर्मुलन) सर्विस
बाबत ...

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मंडळ जैव वैद्यकीय कचरा व्यवस्थापन नियम २०१६.

महोदय,

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मंडळ जैव वैद्यकीय कचरा व्यवस्थापन नियम २०१६ नुसार, मागील काही वर्षांपासून तसेच
सद्यस्थित भुदरगड तालुक्यातील आमचे संघटनेतील तसेच वैद्यकीय आस्थापनांमध्ये निर्माण
होणारा जैव वैद्यकीय कचरा कोल्हापूर महानगरपालिका (प्रकल्प मालक) आणि मे. एस एस
सर्विसेस (प्रकल्प चालक) संस्थेद्वारे चालवत असलेल्या सामुदायिक जैव वैद्यकीय कचरा प्रक्रीया
प्रकल्पाद्वारे (CBMWTF) नियमितपणे आणि विनातक्रार व्यवस्थापन (संकलन, वाहतूक, प्रक्रीया
आणि निर्मुलन) करून सामाजिक आरोग्य आणि पर्यावरण संरक्षण केले जात आहे.

S. Patil
Dr. Sandesh A. Patil,
(B.D.S.)
Reg. No. - 33325 A

Amal
वृंदावन हास्पिटल
गवळी समाज बिल्डींग,
बी.एस.एन.एल.ऑफिस रोड, गारगोटी
ता. भुदरगड, जि. कोल्हापूर

Yash
YASH CLINICAL LABORATORY
'Krishna-Vishnu' Building,
Patgaon Road, GARGOTI.
Cell. 9404133147

M. Desai
Dr. Mahesh A. Desai
B.D.S.(Dental Surgeon)
Reg. No. A-19195
Mob. 7249087810

दि. १४.११.२०२५

प्रती,
मे. एस एस सर्विसेस,
CBMWTF, कसबा बावडा,
कोल्हापूर.

विषय - जैव वैद्यकीय कचरा व्यवस्थापन (संकलन, वाहतूक, प्रक्रीया आणि निर्मुलन) सर्विस बाबत ...

संदर्भ - पर्यावरण संरक्षण अधिनियम १९८६ अंतर्गत, केंद्रीय तसेच महाराष्ट्र प्रदूषण नियंत्रण मंडळ जैव वैद्यकीय कचरा व्यवस्थापन नियम २०१६.

महोदय,

पर्यावरण संरक्षण अधिनियम १९८६ अंतर्गत, केंद्रीय तसेच महाराष्ट्र प्रदूषण नियंत्रण मंडळ जैव वैद्यकीय कचरा व्यवस्थापन नियम २०१६ नुसार, मागील काही वर्षांपासून तसेच सद्यस्थित गगनबावडा तालुक्यातील आमचे संघटनेतील तसेच वैद्यकीय आस्थापनांमध्ये निर्माण होणारा जैव वैद्यकीय कचरा कोल्हापूर महानगरपालिका (प्रकल्प मालक) आणि मे. एस एस सर्विसेस (प्रकल्प चालक) संस्थेद्वारे चालवत असलेल्या सामुदायिक जैव वैद्यकीय कचरा प्रक्रीया प्रकल्पाद्वारे (CBMWTF) नियमितपणे आणि विनातक्रार व्यवस्थापन (संकलन, वाहतूक, प्रक्रीया आणि निर्मुलन) करून सामाजिक आरोग्य आणि पर्यावरण संरक्षण केले जात आहे.

For *Dr. S. S. S.*

मुख्याधिकारी बाल आरोग्य
प्राथमिक आरोग्य केंद्र नि. १००
गगनबावडा, जि. कोल्हापूर

For *SIN*

Medical Officer Gr-A
Rural Hospital Gaganbawada,
Tal. Gaganbawada, Dist. Kolhapur

दि. १४.११.२०२५

प्रती,
मे. एस एस सर्विसेस,
CBMWTF, कसबा बावडा,
कोल्हापूर.

विषय - जैव वैद्यकीय कचरा व्यवस्थापन (संकलन, वाहतूक, प्रक्रीया आणि निर्मुलन) सर्विस
बाबत ...

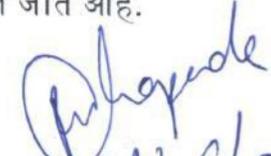
संदर्भ - पर्यावरण संरक्षण अधिनियम १९८६ अंतर्गत, केंद्रीय तसेच महाराष्ट्र प्रदूषण नियंत्रण
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प्रकल्पाद्वारे (CBMWTF) नियमितपणे आणि विनातक्रार व्यवस्थापन (संकलन, वाहतूक, प्रक्रीया
आणि निर्मुलन) करून सामाजिक आरोग्य आणि पर्यावरण संरक्षण केले जात आहे.


Dr. Rushikesh Mahesh Patil
BAMS, PGDEMS
Reg.No. I-111113-A-1
Mob:- 7758905141


जाधव हॉस्पिटल
मेन रोड निवडे / साळवण,
ता. गगनबावडा, जि. कोल्हापूर


Dr. P. N. Chavhan
(Dental Clinic)


SHIV-SHAKTI CLINIC
Dr. Sagar Anil Vibhute
B.H.M.S., Reg.No. 55230
A/p. Tal. Gagan Bavada, Dist. Kolhapur


Dr. Sharad Patil
B. A. M. S
A/P. Niwade Salavan,
Tal. Gaganbawada.


Dr. Dhanaji K. Bagade
B.A.M.S
Reg. No. i-66728-A
Physician and Surgeon

दि. १४.११.२०२५

प्रती,

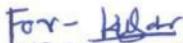
मे. एस एस सर्विसेस,
CBMWTF, कसबा बावडा,
कोल्हापूर.

विषय - जैव वैद्यकीय कचरा व्यवस्थापन (संकलन, वाहतूक, प्रक्रीया आणि निर्मुलन) सर्विस
बाबत ...

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मंडळ जैव वैद्यकीय कचरा व्यवस्थापन नियम २०१६.

महोदय,

पर्यावरण संरक्षण अधिनियम १९८६ अंतर्गत, केंद्रीय तसेच महाराष्ट्र प्रदूषण नियंत्रण
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सद्यस्थित राधानगरी तालुक्यातील आमचे संघटनेतील तसेच वैद्यकीय आस्थापनांमध्ये निर्माण
होणारा जैव वैद्यकीय कचरा कोल्हापूर महानगरपालिका (प्रकल्प मालक) आणि मे. एस एस
सर्विसेस (प्रकल्प चालक) संस्थेद्वारे चालवत असलेल्या सामुदायिक जैव वैद्यकीय कचरा प्रक्रीया
प्रकल्पाद्वारे (CBMWTF) नियमितपणे आणि विनातक्रार व्यवस्थापन (संकलन, वाहतूक, प्रक्रीया
आणि निर्मुलन) करून सामाजिक आरोग्य आणि पर्यावरण संरक्षण केले जात आहे.

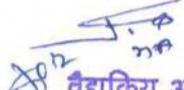
For- 
MC MEDICAL OFFICER
Primary Health Centre,
KII Tarale, Tal. Radhanagari


वैद्यकीय अधिकारी
प्राथमिक आरोग्य केंद्र सरवडे


वैद्यकीय अधिकारी गट-अ
ग्रामीण रुग्णालय राधानगरी
जिल्हा कोल्हापूर


15/11/25
Medical Officer
Primary Health Centre, KII Tarale,
Tal. Radhanagari, Dist. Kolhapur


वैद्यकीय अधिकारी गट-अ
प्राथमिक आरोग्य केंद्र राशिवाडे बु।।


वैद्यकीय अधिकारी
प्रा. आ. केंद्र ठिकपुरी,
ता. राधानगरी, जि. कोल्हापूर

दि. १४.११.२०२५

प्रती,
मे. एस एस सर्विसेस,
CBMWTF, कसबा बावडा,
कोल्हापूर.

विषय - जैव वैद्यकीय कचरा व्यवस्थापन (संकलन, वाहतूक, प्रक्रीया आणि निर्मुलन) सर्विस
बाबत ...

संदर्भ - पर्यावरण संरक्षण अधिनियम १९८६ अंतर्गत, केंद्रीय तसेच महाराष्ट्र प्रदूषण नियंत्रण
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महोदय,

पर्यावरण संरक्षण अधिनियम १९८६ अंतर्गत, केंद्रीय तसेच महाराष्ट्र प्रदूषण नियंत्रण
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होणारा जैव वैद्यकीय कचरा कोल्हापूर महानगरपालिका (प्रकल्प मालक) आणि मे. एस एस
सर्विसेस (प्रकल्प चालक) संस्थेद्वारे चालवत असलेल्या सामुदायिक जैव वैद्यकीय कचरा प्रक्रीया
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आणि निर्मुलन) करून सामाजिक आरोग्य आणि पर्यावरण संरक्षण केले जात आहे.

P. H. C.
Medical Officer, (Group A)
P. H. C., SIDHNERLI,
Tal. Kagal, Dist. Kolhapur.

P. H. C.
Medical Officer
Primary Health Centre
Kapashi (Se), Tal-Kag

P. H. C.
वैद्यकीय अधिकारी
प्राथमिक आरोग्य केंद्र पिंपळगांव बु.
ता कागल, जि. कोल्हापूर

0010107 - 18/11/25

for [Signature] 18/11/25



प्रति, [Faint text]

क [Faint text]

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कै. केदारी रेडेकर शिक्षण संस्था, गडहिंगलज संचलित

कै.केदारी रेडेकर धर्मादाय रुग्णालय व संशोधन केंद्र, गडहिंगलज

पी-२, एम.आय.डी.सी.एरीया, शेंद्रीमाळ, गडहिंगलज, जि. कोल्हापूर (महाराष्ट्र)

फोन नं. (०२३२७) २२२६३७, २२४४०९, २२४९८८

अध्यक्षा

श्रीमती अंजनाताई केदारी रेडेकर

मोबा. : ९९२३२३४५५५

सचिव

श्री. अनिरुद्ध केदारी रेडेकर

मोबा. : ९९२३२३४५५५

वैद्यकीय संचालक

डॉ. शिवानी संजीव गवंडे

मोबा. ९४२०२०५९३९

जावक क्र. *के.के.रे.रे.डी.सी./क.रु.ग.अ.व.सं/०२/३०३/२०२५*

दिनांक : *दि. १४.११.२०२५*
२०

प्रती,

मे. एस एस सर्विसेस,

638, टाकवडे रोड, एस. टी. पी. कंपाऊंड जवळ,

सांगली नाका, इचलकरंजी, ता. हातकणंगले, जि. कोल्हापूर

विषय - जैव वैद्यकीय कचरा व्यवस्थापन (संकलन, वाहतूक, प्रक्रीया आणि निर्मुलन) सर्विस बाबत ...

संदर्भ - पर्यावरण संरक्षण अधिनियम १९८६ अंतर्गत, केंद्रीय तसेच महाराष्ट्र प्रदूषण नियंत्रण मंडळ जैववैद्यकीय कचरा व्यवस्थापन नियम २०१६.

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[Signature]
वैद्यकीय संचालक
कै.केदारी रेडेकर धर्मादाय रुग्णालय
व रिसर्च सेंटर, गडहिंगलज

1848 KUPEKAR ORTHOPAEDIC HOSPITAL

Savarkar Chowk, Bhadgaon Road, Gadhinglaj. Ph. (02327) 226262.

24 hrs Emergency Service

Dr. Shivraj B. Desai-Kupekar

MBBS, D.Ortho. M.S.
Consulting Orthopedic Surgeon

Reg. No. : 2063
Mob. : 9890988384



Dr. Devika S. Desai-Kupekar

MBBS MD (Anaesthesia, Mumbai)
Consultant anaesthetist

Reg. No. : 0513
Mob. : 9730299859 8.11.2024

Patient's Name : _____
प्रती,

Address : मे. एस एस सर्विसेस, _____

Age 638, टाकवडे रोड, एस. टी. पी. कंपाऊंड जवळ, _____
Sex

R सांगली नाका, इचलकरंजी, ता. हातकणंगले, जि. कोल्हापूर

Date :

विषय - जैव वैद्यकीय कचरा व्यवस्थापन (संकलन, वाहतूक, प्रक्रीया आणि निर्मुलन) सर्विस बाबत ...

संदर्भ - पर्यावरण संरक्षण अधिनियम १९८६ अंतर्गत, केंद्रीय तसेच महाराष्ट्र प्रदूषण नियंत्रण मंडळ जैववैद्यकीय कचरा व्यवस्थापन नियम २०१६.

महोदय,

पर्यावरण संरक्षण अधिनियम १९८६ अंतर्गत, केंद्रीय तसेच महाराष्ट्र प्रदूषण नियंत्रण मंडळ जैववैद्यकीय कचरा व्यवस्थापन नियम २०१६ नुसार, मागील काही वर्षांपासून तसेच सद्यस्थितीत आमच्या आस्थापनांमध्ये निर्माण होणारा जैव वैद्यकीय कचरा इचलकरंजी महानगरपालिका (प्रकल्प मालक) आणि मे. एस एस सर्विसेस (प्रकल्प चालक) संस्थेद्वारे चालवत असलेल्या सामुदायिक जैव वैद्यकीय कचरा प्रक्रीया प्रकल्पाद्वारे (CBMWTF) नियमितपणे आणि विनातक्रार व्यवस्थापन (संकलन, वाहतूक, प्रक्रीया आणि निर्मुलन) करून सामाजिक आरोग्य आणि पर्यावरण संरक्षण केले जात आहे.


Dr. Shivraj B. Desai-Kupekar
MBBS, D.Ortho, M.S.
Reg.No. 2063

1849

Ishwar - Parvati Hospital

Doctor Colony, Gadhinglaj -41650 ☐ ph - 02327-222436

**Dr. V. I. Pednekar**M.D. (Med.)
Reg. No. 35002**Dr. A. V. Pednekar**M.D. (Anatomy)
Reg. No. 1-59030aDate: 15/11/2025

Patient Name : _____

Age : _____ Sex _____ Address : _____

Rx

Wt :

P :

BP :

This is to certify that the services given by SS services, Ichal - Karanjir since 2016 are satisfactory. No problem regarding waste disposal it is taken away regularly and there is enquiry about service from office almost every week.

Dr. V. I. Pednekar

Dr. V. I. Pednekar
M.D.

Ishwar-Parvati Hospital
Gadhinglaj, Reg.No.35002

चैतन्य क्लिनिक

लहान मुलांचा
दवाखाना

डॉ. एम.एल. साळुंखे
(M.B.B.S. D.C.H.) बालरोग तज्ञ

Mob. 9503189580



R

Date:

2/11/28

Age:

Birth Wt.:

Wt.:

TO,
wherever my concern
Hesabul stated that
S.S. Services ichalceraji.
for biomedical work management
is doing good & providing
good services to all for
Godhary taluk Brundrol work
management.



EXHIBIT 1 RJ-3

केन्द्रीय प्रदूषण नियंत्रण बोर्ड

CENTRAL POLLUTION CONTROL BOARD

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.

MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.

By Registered Post

F. No. B-31011/BMW (20619)/2025/WMD-I

June 13, 2025

To,

M/s S. S. Services,
R S No 206 CS. 92/29/ A,
Eward, Kasba Bawda,
Tal - Karveer, Kolhapur – 416006.

DIRECTION UNDER SECTION 5 OF THE ENVIRONMENT (PROTECTION) ACT, 1986 AND SHOW CAUSE NOTICE-THEREOF FOR IMPOSITION OF ENVIRONMENTAL COMPENSATION CHARGES (ECC)

WHEREAS the Central Government has notified the Bio-Medical Waste Management Rules, 2016 and amendments thereof (BMWM Rules, 2016) in supersession of the Bio-Medical Waste (Management & Handling) Rules, 1998, and amendments thereof, under the Environment (Protection) Act, 1986, to improve the collection, segregation, processing, treatment and disposal of the Bio-Medical wastes in an environmentally sound management thereby, reducing the biomedical waste generation and its impact on the environment; and

WHEREAS Rule 5 of BMWM Rules, 2016 stipulate duties of the operator of Common Bio-Medical Waste Treatment Facility (CBWTF) to ensure treatment and disposal of biomedical waste in line with provisions of said Rules; and

WHEREAS as per Rule 7 (1) of BMWM Rules, 2016, the bio-medical waste is required to be treated and disposed of in accordance with Schedule I and in compliance with the standards prescribed in Schedule II of the BMWM Rules, 2016; and

WHEREAS Rule 14 (1) of BMWM Rules, 2016 stipulate that every authorized person is required to maintain records related to generation, collection, segregation, storage, transportation, treatment, disposal and or any form of handling of Bio-Medical waste in accordance with these Rules and guidelines issued by CPCB"; and

WHEREAS the Hon'ble National Green Tribunal, in the matter of O.A. No. 710 of 2017 filed by Shailesh Singh vide order dated 12.03.2019 directed "CPCB to undertake study and prepare a scale of compensation to be recovered from violators of Bio-Medical Waste Management Rules, 2016. Hon'ble NGT also directed that scale of compensation must be deterrent, rendering violation of Rules to be non-profitable which should be adequate to remedy the situation"; and

WHEREAS Hon'ble National Green Tribunal in its order dated 15.07.2019 in the matter of O.A. No. 710 of 2017, accepted Guidelines for "Imposition of Environmental Compensation Charges (ECC) against Healthcare Facilities (HCFs) and Common Biomedical Waste Treatment Facilities (CBWTFs)"; and

WHEREAS the CBWTF namely M/s S.S. Services, R S No 206 CS. 92/29/ A, Eward, Kasba Bawda, Tal - Karveer, Kolhapur – 416006 (the Unit) was inspected by the officials of Central Pollution Control Board (CPCB) on 17.01.2025 wherein following non-compliances were observed;

- The analysis results of stack emission, PM (73 mg/Nm³) found exceeding standards of PM (50 mg/Nm³), stipulated under BMWM Rules, 2016.

Contd....2/-

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली - 110032.

Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष /Tel : 43102030, 22305792, वेबसाइट/Website: www.cpcb.nic.in

::2::

- ii. The Incinerator was not achieving 2 Sec Residence Time in the secondary combustion chamber.
- iii. The analysis results of treated effluent from ETP; BOD (206 mg/l) and COD (640 mg/l) found exceeding standards of BOD (30 mg/l) and COD (250 mg/l) respectively, prescribed under BMWM Rules, 2016.
- iv. The temperature of the primary & secondary chambers of the incinerator was not achieved as per the standards prescribed in the BMWM Rules, 2016.
- v. A Stack monitoring platform was not provided as per CPCB guidelines.
- vi. Mechanical Conveyor was out of order and bio-medical waste was being feeded manually in incinerator.
- vii. The ETP flow meter to measure the quantity of waste water was found in defunct condition.
- viii. Separate energy meter was not installed with the ETP and waste treatment equipment's.
- ix. Display board as per order of Hon'ble Supreme Court order in the matter of Writ Petition(C) No. 657/1995; Research Foundation for science, Technology and Natural Resource Policy Vs Union of India and others is not provided.
- x. Proper drainage and a collection pit were not provided in the demarcated storage area of bio-medical waste, in case of liquid spills.
- xi. Unauthorized vehicles were used for the collection and transportation of bio-medical waste.
- xii. The Autoclave was not achieving stable temperature and pressure as per the BMWM Rules, 2016 and autoclave is not equipped with graphic or computer recording devices for automatically and continuously monitor and record dates, time of day, load identification number and operating parameters throughout the entire length of the autoclave cycle.
- xiii. The wet hazardous waste was placed on open ground (no concrete platform) for drying.
- xiv. Log books as per CPCB guidelines is not maintained.

WHEREAS as per the CPCB guidelines for "Imposition of Environmental Compensation Charges (ECC) against Healthcare Facilities (HCFs) and Common Biomedical Waste Treatment Facilities (CBWTFs)", the Environment Compensation Charges (ECC) for above mentioned non-compliances at S. No. (i) to (iii) at the rate of ₹ 5,625/- per day;

WHEREAS the Central Government vide notification S.O. 730 (E) dated July 10, 2002, has delegated the powers under Section 5 of the Environment (Protection) Act, 1986 to the Chairman, Central Pollution Control Board (CPCB), to issue directions for violation of the standards and rules relating to Biomedical Waste Management notified under the section 5 of Environment (Protection) Act, 1986; and

NOW THEREFORE in exercise of the powers vested under Section 5 of the Environment (Protection) Act, 1986, the Unit is hereby directed to:

1. Take corrective measures immediately with respect to action points mentioned at S. No. (i) to (xiv) and submit the action taken report within 15 days from the issue of this direction along with supportive documents & photographs; and
2. Show Cause as to why Environmental Compensation Charges of ₹ 5,625/- per day should not be imposed for violation of provisions of BMWM Rules, 2016 for the above mentioned non-compliances, as per the CPCB guidelines.

Contd....3/-

M/s S. S. Services, Kolhapur

::3::

In case the Unit found non-complying with above directions, CPCB will be constrained to take further action against CBWTF namely M/s S.S. Services, R S No 206 CS. 92/29/ A, Eward, Kasba Bawda, Tal - Karveer, Kolhapur – 416006 as deemed fit under the Environment (Protection) Act, 1986.


(Amandeep Garg)
Chairman



Authorised by Maharashtra Pollution Control Board & Kolhapur Municipal Corporation, Operated By



S S SERVICES

C B M W T S D F

(Common Bio-Medical Waste Treatment, Storage and Disposal Facility)



Outword No. SSS/KOP/OUT/25/06-04

Date – 28.06.2025

To,

Respected Chairman So,

Central Pollution Control Board,

Parivesh Bhavan, East Arjun Nagar, Delhi – 110032.

Email ID – bmw.cpcb@gov.in



Subject: Compliance / Reply to Direction under Section 5 of the Environment (Protection) Act, 1986 and Show Cause Notice regarding Environmental Compensation Charges (ECC).

Reference: Letter received by Email Dtd. June 19, 2025 (12.13 PM)

Letter No. - F. No. B-31011/BMW (20619)/2025/WMD-I from Respected Chairman So, Central Pollution Control Board, Delhi.

Respected Sir,

With reference to the above-mentioned Show Cause Notice issued to Kolhapur Municipal Corporation (Owner) & M/s. S S Services (Operator), CBMWTF, Kolhapur regarding the observations made by The Regional Directorate, CPCB, Pune during inspection dated 17/01/2025, we respectfully submit our detailed point-wise compliance / reply and action taken as under:

1. Stack Emission – PM exceeded prescribed standards (73 mg/Nm³ against limit of 50 mg/Nm³) -
 - Improper Segregation of Bio-Medical Waste by Healthcare Establishments - It has been observed that, on several occasions, healthcare establishments have handed over yellow category bio-medical waste without proper segregation. As per the Bio-Medical Waste Management Rules, yellow category waste bags are not permitted to be opened and are required to be directly disposed of through the incineration process. Due to the lack of proper segregation at the source, non-compliant waste

^①
Bio-Medical Waste Treatment

P.T.O.

Corresponding Address : 814/2/1, Orchid Homes, 4th Floor, "SHAHIN" Jamdar Colony, Behind Circuit House, Kolhapur- 416 003.
Email : ssserviceskop@gmail.com Mobile : 91124 76555.

Plant Address : R. S. No. 206, S.S. No. 29, 'E' Ward, Kasaba Bawada, Near Drainage Plant, Behind Circuit House, Kolhapur- 416 003.

such as plastic materials sometimes gets mixed with yellow category waste. Consequently, such mixed waste is incinerated without prior verification, leading to elevated levels of emissions that exceed the prescribed standards. Our facility has consistently issued written instructions and advisories to healthcare establishments, emphasizing the need for strict adherence to waste segregation norms at the source.

(Attached - Copies of these communication letters to HCE's are enclosed herewith.)

- Disposal of blood bag / blood sample – High liquid content in blood bags can reduce combustion temperature, disturbing the steady-state incineration process. During incinerating yellow category BMW waste specially blood bags they are made of plastic materials causes black smoke and sometime rise in PM (Particulate Matter) which can significantly impact emission quality.
 - During the recent CPCB visit, the conveyor belt motor sustained unexpected damage, rendering the automated feeding system non-functional. To ensure continuous operation and adhere to the 48-hour processing criteria mandated under the Bio-Medical Waste Management Rules, waste was fed manually into the incinerator. However, this temporary manual feeding led to uneven loading, resulting in a fluctuation in the primary chamber temperature. Additionally, sometimes during raking, increased dust generation contributed to a momentary rise in particulate matter (PM) levels. Immediate corrective actions were initiated to restore normal operations and ensure compliance with emission standards. As evidence of compliance, stack monitoring reports before and after the repair is in within under prescribed emission sanders which is enclosed for your kind perusal.
- APCD - To control air pollution, the incinerator is equipped with high pressure venturi with wet scrubber system which is functioning effectively. After the visit, Sample reports of MPCB and Third party laboratory of stack emissions are within the limits of prescribed norms, also attached for your reference.

(Attached - Copies of stack emission report are enclosed herewith.)

2. Residence time was not achieved in secondary combustion chamber -

- The secondary chamber has been dimensioned to maintain a residence time of not less than 2 seconds at a temperature exceeding 1050°C. We have re-calibrated the incinerator settings, including burner flame intensity and airflow. Certified performance tests now confirm achievement of 2-second residence time.

(Attached - Residence Time of 2-second in secondary chamber Certification.)

3. ETP Treated Effluent exceeded Standards of BOD/COD -

- The Effluent Treatment Plant (ETP) is operational and functioning efficiently. The ETP has been upgraded and recalibrated. Chemicals and dosing systems have been upgraded. Regular maintenance and cleaning schedule for ETP components has been implemented. Excess sludge has been removed, and clarifier settling improved. The required quantities of caustic soda, lime, alum and adequate chemicals are being regularly dosed for maintaining pH, COD and BOD in accordance with the operational protocols through a well-maintained dosing mechanism supported by the high pressure venturi with wet scrubber system. No treated effluent is discharged (zero discharge). After the visit, Sample reports of MPCB and Third party laboratory analysis results of treated effluent from ETP are within the limits of prescribed norms, also attached for your reference.

Latest BOD/COD results are within prescribed norms.

(Attached – Latest MPCB and Third party laboratory test reports)

4. The temperature of Primary and Secondary Chambers of the Incinerator was not achieved –

- During the recent CPCB visit, the conveyor belt motor sustained unexpected damage, rendering the automated feeding system non-functional. To ensure continuous operation and adhere to the 48-hour processing criteria mandated under the Bio-Medical Waste Management Rules, waste was fed manually into the incinerator. However, this temporary manual feeding led to uneven loading, resulting in a fluctuation in the primary chamber & secondary temperature. Immediate corrective actions were initiated, now automated feeding system with conveyor is functional to restore normal

operations and ensure compliance with both chamber temperatures as per standard norms.

- Temperature sensors in both primary and secondary chambers have been replaced. Automatic temperature logging system now confirms stable temperature above 800°C (Primary) and 1050°C (Secondary).
(Attached - Real-time temperature log photo.)

5. A Stack monitoring platform was not provided as per CPCB guidelines -

- Stack Monitoring platform with safety guard, safety ladder and port whole provided to stack.
(Attached: Stack (with platform including safety guard, safety ladder and port hole) photos.)

6. Mechanical Conveyor was out of order and bio-medical waste was being feeded manually in incinerator -

- The motor of the auto-loading conveyor system is repaired and its now fully in operational functional. The bio-medical wastes are being feed by auto-loading conveyor system.
(Attached: Auto-loading conveyor system is operational photo)

7. The ETP Flow Meter was found in defunct condition -

- The ETP water flow meter is in functional condition and is fully operational.
(Attached: ETP water flow meter photo.)

8. Separate energy meter was not installed with the ETP and waste treatment equipment's -

- Dedicated separate energy meters have installed for ETP and waste treatment units including incinerator, Autoclave and Shredder machine.
(Attached: Photos of Separate energy meter installed for ETP, incinerator, Autoclave and Shredder machine)

9. Display board is not provided -

- Display board with all required details is now installed at the project site.

(Attached: Display board photo.)

10. Proper drainage were not provided in the storage area of bio medical waste for liquid spills -

- Proper drainage channels and liquid collection pits have been constructed to handle in case of liquid spills for the storage area of bio medical waste and Hazardous Waste.
- All drainage & liquid spills are connected to ETP.

(Attached: Proper drainage channels for the storage area of BMW and HW photos)

11. Unauthorized vehicles were used for the collection and transportation of bio medical waste -

- Due to the increase in medical establishments in rural areas, there has been a rise in the quantity of bio-medical waste collected. Therefore, it has become necessary to add one more vehicle for the collection and transportation of bio-medical waste from these rural areas. Accordingly, arrangements for the required vehicle, driver, and helper have been made.
- An intimation regarding the addition of this vehicle has been submitted to the Maharashtra Pollution Control Board, and an application for amendment has been made as per the prescribed norms.

(Attached: Copy of amendment application for additional vehicle)

12. Autoclave Not Achieving Required Parameters -

- The pressure and temperature sensors of the autoclave have been upgraded to ensure more accurate and efficient monitoring. The required sterilization conditions of minimum 121°C temperature and 15 PSI pressure are consistently being maintained. Regular maintenance of the sensors is also being carried out to ensure proper functioning and compliance. Detailed sterilization cycles are maintained for record-keeping and verification purposes.
- (Attached: A) Autoclave batch cycle report including time, pressure, temperature and graphical report.

B) Autoclave routine test (Chemical Indicator Strip) and spore test report.)

13. The wet Hazardous Waste was placed on open ground for drying -

- A cement concrete platform has been constructed for drying ETP sludge and wet hazardous waste.
- The drainage of liquid and wastewater from wet hazardous waste storage areas has been systematically addressed. The drainage system for the wet hazardous waste storage area has been fully connected to the Effluent Treatment Plant (ETP).

(Attached: Photos of cement concrete platform constructed for drying wet hazardous waste)

14. Log Books Not Maintained -

- Log books of collection, transportation, treatment and disposal of bio medical waste are now being maintained.

Regarding Environmental Compensation Charges (ECC):

- The biomedical waste treatment facility is owned by the Kolhapur Municipal Corporation (KMC) since its establishment in 2001. The facility is currently operated by M/s S.S. Services, which has been entrusted with the operation and maintenance of the Common Bio-Medical Waste Treatment Facility (CBWTF) since 2020.
- **Charges, Tariff Structure and Service Model:** All charges related to the collection, transportation, treatment, and disposal of biomedical waste are fixed by the Kolhapur Municipal Corporation. These rates are structured on a no-profit, no-loss basis, ensuring affordability and accessibility for all healthcare facilities within the service area. The primary objective of providing essential public health services for the welfare of society.
- **Financial Contributions to KMC (Government body):** In accordance with the terms of operation and as per agreement with Kolhapur Municipal Corporation.....
 - 1) Royalty of ₹.2,20,000/- (Rs. Two Lakh Twenty Thousand Only) per month is paid to Kolhapur Municipal Corporation as the owner of the facility. Additionally, we also pay land rent of ₹.48,000/- (Rs. Fourty Eight Thousand Only) per year for the premises on which the facility operates.

(Attached: Receipt of royalty paid to Kolhapur Municipal Corporation)

- 2) As part of our commitment to public welfare, we provide free collection, transportation, and disposal services to all healthcare establishments owned and operated by KMC. This ensures that municipal healthcare institutions can operate without additional financial burden for waste management.
- 3) Performance in COVID 19 pandemic period - During the COVID 19 pandemic period / situation Bio Medical Waste Management (Collection, Transportation, Treatment & Disposal) services provided by us (M/s. S S Services, Kolhapur, CBMWTF) to all Government & Private Health Care Establishment including CCC, DCH, DCHC are satisfactory.
(Attached: Service satisfaction in COVID 19 pandemic - letter by Kolhapur Municipal Corporation)
- 4) District level Bio medical waste management committee satisfactory report – As per rules District level Bio medical waste management committee formed in Kolhapur district by District Collector. Committee has visited facility from time to time for verification. During the visit Committee are satisfactory for the overall function / operation of facility.
(Attached: District Level Bio Medical Waste Management Committee report)

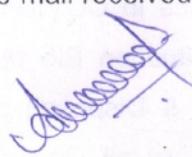
We submit that the above non-compliances were not wilful and arose due to temporary equipment malfunction or unforeseen circumstances. Immediate rectifications have been made on all major points. As evident from the enclosed documents, the unit is now compliant with Rules.

Hence, we humbly request CPCB to consider this comprehensive compliance and drop or waive the Environmental Compensation Charges. We are fully committed to operating our facility in line with Bio-Medical Waste Management Rules, 2016 and CPCB guidelines. As a medium-scale operator providing essential public health services, the imposed Environmental Compensation is financially burdensome. We humbly request your kind consideration to waive the EC, considering: Our genuine intent to comply. Corrective steps are already taken.

We kindly request you to consider our appeal and grant a waiver in the imposition of environment compensation. We assure you of our continued commitment to environmental compliance and seek your kind consideration.

We respectfully submit that our response to the Show Cause Notice has been submitted within the time period from the date of e-mail received.

Thank you for your co-operation.


S. S. Services
 CBMWTF, Kolhapur



Enclosed:

1. a) Letters regarding segregation to HCE's.
 b) Stack Emission Report.
2. Residence Time of 2-second in secondary chamber Certification.
3. Latest MPCB and Third party laboratory test reports of treated effluent.
4. Real-time temperature of Primary and Secondary chamber indicator photo.
5. Stack (with platform including safety guard, safety ladder and port hole photos.
6. Auto-loading conveyor system is operational photo.
7. ETP water flow meter photo.
8. Photos of Separate energy meter installed for ETP, incinerator, Autoclave and Shredder machine.
9. Display board with all required details.
10. Proper drainage channels for the storage area of BMW and HW photos.
11. Copy / process of amendment application for additional vehicle.
12. A) Autoclave batch cycle report including time, pressure, temperature and graphical report.
 B) Autoclave routine test (Chemical Indicator Strip) and spore test report.
13. Photos of cement concrete platform constructed for drying wet hazardous waste.
14. Receipt of royalty paid to Kolhapur Municipal Corporation.
15. Service satisfaction in COVID 19 pandemic - letter by Kolhapur Municipal Corporation
16. District Level Bio Medical Waste Management Committee report.

Authorised by Maharashtra Pollution Control Board & Kolhapur Municipal Corporation, Operated By



SS SERVICES

CBMWTSD F

(Common Bio-Medical Waste Treatment, Storage and Disposal Facility)



जा. क्र. SSS/OUT/25/03/01

दि. ०७/०३/२०२५



प्रती,

मा. वैद्यकीय आस्थापना आणि सभासद (सर्व)

विषय - जैव वैद्यकीय कचरा वर्गीकरण आणि बारकोडबाबत

संदर्भ - १) पर्यावरण संरक्षण अधिनियम १९८६ अंतर्गत केंद्रीय आणि महाराष्ट्र प्रदूषण नियंत्रण मंडळ

जैव वैद्यकीय कचरा व्यवस्थापन नियम २०१६.

२) आम्ही (मे. एस एस सर्विसेस) दि. १५/१२/२०२२ रोजी सर्व वैद्यकीय आस्थापना आणि सभासदांना जैव वैद्यकीय कचरा वर्गीकरण आणि बारकोडबाबत कळविलेले पत्र.

महोदय,

वरील संदर्भीय विषयास अनुसरून, पर्यावरण संरक्षण अधिनियम १९८६ अंतर्गत, केंद्रीय तसेच महाराष्ट्र प्रदूषण नियंत्रण मंडळ जैव वैद्यकीय कचरा व्यवस्थापन नियम २०१६ नुसार, कोल्हापूर महानगरपालिकेच्या सहकायाने, कोल्हापूर शहर परीसर आणि करवीर, कागल (ग्रामीण विभाग), राधानगरी, गगनबावडा, भुदरगड, तालुक्यातील वैद्यकीय आस्थापनांमध्ये निर्माण होणारा कोविड १९ सह जैव वैद्यकीय कचरा मे. एस एस सर्विसेस, कोल्हापूर सामुदायिक जैव वैद्यकीय कचरा प्रक्रीया प्रकल्पाद्वारे (CBMWTF) संकलन, वाहतूक, प्रक्रीया आणि निर्मुलन करून सामाजिक आरोग्य आणि पर्यावरण संरक्षण केले जात आहे.

प्रकल्प चालवत असता केंद्रीय पर्यावरण विभागात होणारे नवनवीन बदल प्रकल्पास आणि वैद्यकीय संस्थाना आत्मसात करावे लागत आहेत, यानुसार केंद्रीय आणि महाराष्ट्र प्रदूषण नियंत्रण मंडळ यांचे जैव वैद्यकीय कचरा व्यवस्थापन नियम २०१६ (See Schedule I, Part 1) नुसार, सर्व वैद्यकीय संस्थांनी खालील कलर कोडींगप्रमाणे जैव वैद्यकीय कचरा वर्गीकरण करून देणे बंधनकारक आहे.

अ. क्र.	रंगीत पिशवी प्रकार	जैव वैद्यकीय कचरा प्रकार
१	पिवळी पिशवी	ऑपरेशनने काढलेले मानवी शरीराचे अवयव (ग्रंथी, अपेंडीक्स, प्लासेंटा), रक्ताने उत्सर्जित मटेरियल, मलमपट्ट्या, प्लास्टर प्याड,

① -

Bio-Medical Waste Treatment

P.T.O.

Corresponding Address : 814/2/1, Orchid Homes, 4th Floor, "SHAHIN" Jamdar Colony, Behind Circuit House, Kolhapur- 416 003.
Email : ssserviceskop@gmail.com Mobile : 91124 76555.

Plant Address : R. S. No. 206, S.S. No. 29, 'E' Ward, Kasaba Bawada, Near Drainage Plant, Behind Circuit House, Kolhapur- 416 003.

		ट्रेसिंग, मुदतबाह्य औषधे, रक्तपिशवी.
२	लाल पिशवी	प्लास्टिक मटेरिअल(सुया नसलेले) - सलाईन बाटली, सलाईन पाईप, सिरीज, केथेटर्स, ग्लोव्हज.
३	निळी पिशवी	काच मटेरिअल- एम्पुल्स, व्हायल्स.
४	पांढरा डब्बा	धारधार वस्तू - सुया, स्काल्पेल्स, ब्लेड्स.

तसेच वरीलप्रमाणे वर्गीकृत कलर कोडींगप्रमाणे जैव वैद्यकीय कचरा संकलन प्रती पिशवीवर आपले वैद्यकीय आस्थापनेचा बारकोड असणे (See Rule 4 (i) & 8 (4)) बंधनकारक आहे. तरी खालील बाबींची नोंद घ्यावी.

- १) यापूर्वी संदर्भ क्र. २ नुसार, दि. १५/१२/२०२२ रोजी आम्ही आपणास लेखी कळविले होते, तसेच आमचे जैव वैद्यकीय कचरा संकलन वाहतूकदार आणि कार्यालयातून वारंवार सूचित करत आहोत, तरीही अद्याप काही वैद्यकीय आस्थापना अथवा सभासद यांचेद्वारे नियमानुसार जैव वैद्यकीय कचरा वर्गीकरण करत नसल्याचे आणि बारकोड प्रणाली वापरत नसलेचे निदर्शनास येत आहे, तरी दि. १५/०३/२०२५ पासून कलर कोडींगप्रमाणे वर्गीकरण आणि बारकोड नसलेली पिशवी स्वीकारली जाणार नाही.
- २) पूर्वीचे पुरवठादार S P Enterprises यांचेकडे केंद्रीय आणि महाराष्ट्र प्रदूषण नियंत्रण मंडळ यांचे नियमाप्रमाणे बारकोड प्रणाली नसलेने त्यांचेएवजी केंद्रीय प्रदूषण नियंत्रण मंडळ यांचे नियमाप्रमाणे बारकोड आणि जैव वैद्यकीय कचरा संकलन पिशवीकरीता आमचे मे. एस एस सर्विसेस संस्थेचे एकमेव अधिकृत पुरवठादार आणि सहयोगी संस्था BMW Services (संपर्क क्र. ७०५८९३६१९९ / ९११२४७६५५५) यांचेशी संपर्क साधावा.
- ३) इतर पुरवठादार यांचेद्वारे आमचे मे. एस एस सर्विसेस संस्थेचे नाव वापरून वैद्यकीय आस्थापना आणि सभासद यांची दिशाभूल करत असलेचे निदर्शनास येत आहे. तरी मे. एस एस सर्विसेस संस्थेचे आणि केंद्रीय प्रदूषण नियंत्रण मंडळ यांचे नियमाप्रमाणे अधिकृत पुरवठादार आणि सहयोगी संस्था BMW Services (संपर्क क्र. ७०५८९३६१९९ / ९११२४७६५५५) असलेने यापुढे त्यांचे कडूनच जैव वैद्यकीय कचरा संकलन पिशव्या आणि बारकोड घेण्यात याव्यात, अन्यथा आपली दिशाभूल इतर पुरवठादार यांचेकडून झालेस आम्ही जबाबदार असणार नाही.
- ४) रुग्णालय / वैद्यकीय आस्थापनामधील बारकोड आणि जैव वैद्यकीय कचरा संकलन पिशव्यांचा साठा संपणेपूर्वी आठ दिवस अगोदर मागणी (Order) करावी.
- ५) रुग्णालय / वैद्यकीय आस्थापनांना त्वरीत / तत्काळ बारकोड आणि जैव वैद्यकीय कचरा संकलन पिशव्यांची गरज / आवश्यकता असलेस BMW Services (पत्ता - मे. एस एस

(२)



सर्विसेस, ड्रेनेज प्लांट शेजारी, ई वार्ड, कसबा बावडा, कोल्हापूर (संपर्क क्र. ७०५८९३६१९९ / ९११२४७६५५५) कार्यालयात त्वरीत / तत्काळ मिळतील.

६) शुल्क / दर - A) जैव वैद्यकीय कचरा संकलन पिशवी बारकोडसह प्रती किलो रु. २५०/-
(दोनशे पन्नास फक्त) GST सह. १० किलो पेक्षा जास्त मागणी असलेस १० %
सूट / सवलत मिळेल.

तरी वरील बाबींची नोंद घेणे त यावी, हि विनंती.

मे. एस. एस. सर्विसेस, कोल्हापूर बरोबर असणारे ऋणानुबंध असेच उत्तरोत्तर वाढत राहोत, याच अपेक्षासह.....



S. S. Services
CBMWTF Kolhapur

प्रत - मे. एस. एस. सर्विसेस संस्थेचे सर्व वाहतूकदार -

अद्याप काही वैद्यकीय आस्थापना अथवा सभासद यांचेद्वारे नियमानुसार जैव वैद्यकीय कचरा वर्गीकरण करत नसल्याचे आणि बारकोड प्रणाली वापरत नसलेचे निदर्शनास येत आहे, तरी दि. १५/०३/२०२५ पासून वैद्यकीय आस्थापना अथवा सभासद यांचेकडून कलर कोडींगप्रमाणे वर्गीकरण आणि बारकोड नसलेली पिशवी स्वीकारू नये.




S. S. Services
CBMWTF Kolhapur

- (3) -

S.S.Services, Kolhapur

07/09/2025

Bar Code & Segregation Letter

Managalwar Peth Mr. Manoj Shelake

Sr. No.	Hospital Name	Dr. Name	Receiver Name
1	Ghunke Orthropedic Center	Dr. Sachin Ghunke	Dr. Sachin Ghunke MNAMS (Ortho.), DNB (Ortho.) Reg. No. 20018
2	Shree Sai Nursing Home	Dr. Shrikant Sagaoukar	SHREE SAI NURSING HOME Ph. (0231) 2653100 KOLHAPUR
3	Medicare Centre	Dr. Tamberi	मेडिकेअर सेंटर ४६४/सी, ई, शाहू रोड, हिनस कॉर्नर, कोल्हापूर-४९६ ००२
4	Sarswati Medicity Hospital	Dr. Ashok Bhupali	SARASWATI MEDICITY HOSPITAL KOLHAPUR
5	Surya Hospital	Dr. Tanmay Vora	Surya Hospital KOLHAPUR
6	Macropath I Laboratory	Dr. Vijay Kulkarni	योगिता मावशी रुकीता - २१०
7	Yashshree Hospital	Dr. Sayaji Desai	सयजीय सावशी रुकीता
8	Ashwini Hospital	Dr. B.R. Kore	आशा मावशी
9	Om Sai Children Hospital	Dr. Sainath Powar	OM SAI CHILDRENS HOSPITAL 643/1 4 B, E Ward, Rukade Chambers 1 st Floor, Shahupuri, 2nd Floor, Kolhapur Reg. No. 377
10	Sai Digonestic Center	Dr. Dhanajay Ghongde	SAI DIAGNOSTIC CENTRE Reg. No. 151 KOLHAPUR

11	Sai Scans	Dr. Prashant M. Kittead	Sai Scan JG-02B Atharv Elegance Shahupuri 1st Lane, Kolhapur
12	Mrinmay Lab	Dr. Palekar	MRINMAY DIAGNOSTIC LABORATORY KOLHAPUR
13	Rama Clinic	Dr. Nirmala Joshi	Dr. Mrs. Nirmala A. Joshi Reg. No. 23049 Rama Clinic 666, E, Shahupuri 2nd Lane, Kolhapur
14	SRL PSC Lab		
15	Desai Hospital	Dr. Prasad Desai	Dr. Prasad S. Desai M.B.B.S., D.G.O. Reg. No. 79118 671, E, 2nd Lane, Shahupuri, KOLHAPUR-416 001. Ph. 0231-2656574. प्रोग्रायटर
16	Krushna Nursing Hospital	Dr. Sucheta Lad	कृष्णा नर्सिंग होम ६८९, शाहूपुरी २ री गल्ली, महावीर भवन, आनराव विठ्ठल टॉक, २ रा मजला, कोल्हापूर
17	Varad Medicare Pvt Ltd.	Dr. Abhijeet Sutar	Metro Multispeciality Hospital Reg. No. 436 Kolhapur
18	Shree Kamakshi Hospital	Dr. Sameer Kudalkar	श्री शिवाजी हॉस्पिटल SBR
19	Lal Path Lab	Dr. Shilpa Biluji	LAL PATH LAB KOLHAPUR
20	Molycheme Lab	Dr. Vishal Daddikar	Molychem Lab Reg. No. 80998 Kolhapur
21	Aasha Endoscopy Center	Dr. Anish Aamte	सा. साविता कोवठे AASHA ENDOSCOPY CENTER Reg. No. 317 Kolhapur

MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 02355-261970 Fax : - Email : mpcbchiplunlab@mpcb.gov.in Website : http://mpcb.gov.in	 "Your Service is our Duty"	Regional Laboratory Regional Laboratory, Chiplun, Maharashtra Pollution Control Board, 105,106 Parkar Complex, 1st Floor, Behind Nagar Parishad, Chiplun, Dist. Ratnagiri. 415 605
---	--	--

Report Outward No.: MPCB/RL-Chiplun/Source Emission/24-25/10/19-B
 Date: 09/10/2024 03:47 PM

Analysis Report-Air (Source Emission)
--

Client/Industry/location Name & Address
Kolhapur Municipal Corporation (M/s S. S. Services -operator of facility) R14 Common treatment and disposal facilities (CETP, TSDF, E-Wast

Sample Details	
Field Sample ID :	BR-0078797
Laboratory Sample Code :	MPCB/RL-Chiplun/STK/24-25/113
Sample Details (Water/Air/HW) :	Air
Sample Volume Received :	
Sample Collected By :	FO-Kolhapur (Ankush Patil) (SRO-Kolhapur)
Seal No. :	249
Type of Industry / Location details :	
Sample Collected On :	Aug 10 2024 02:30:00:000PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	HCL	4	mg/m ³	
2	Total Particulate Matter	28	mg/Nm ³	

Report Type: final

Report generated on: 09/10/2024 03:40 PM

Complied & Approved by: Dayanand Tare

Reviewed on Date: 09/10/2024 03:47 PM

Reviewed by: Dayanand Tare

Dayanand Tare
 Scientific Officer,
 I/c Regional Laboratory,
 Chiplun,

* Electronic report does not require signature

<p>Note :</p> <ol style="list-style-type: none"> 1. The results refer to the samples and parameters requested for analysis. 2. Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed 3. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory.
--

*** End of the Report ***

Analysis Report-Air (Source Emission)

State Pollution Control Board, Government of Maharashtra
 Regional Laboratory, Chiplun, District, Ratnagiri
 R-14 Common emission and disposal facilities (CEPF, T&PE, E-Water)
 Maharashtra Pollution Control Board, Government of Maharashtra

Sample Details	
Field Sample ID:	BR-0078797
Laboratory Sample Code:	MPCB-RI-Chiplun-STK24-25113
Sample Matrix (Water/Air/W):	Air
Sample / Name Received:	
Sample Collected By:	FO-Kolhapur (Anandh Parth) (SRO-Kolhapur)
Serial No.:	249
Type of Industry / Location details:	
Sample Collected On:	Aug 10 2024 02:30:00 PM

Sl. No.	Parameter	Result	Unit	Method of analysis
1	Total Particulate Matter	26	µg/m ³	
2	HCL	+	µg/m ³	

Report Type: Final
 Report Generated on: 09/10/2024 03:10 PM
 Checked & Approved by: Dayanand Taru
 Received on Date: 09/10/2024 03:43 PM
 Received by: Dayanand Taru

Dayanand Taru
 Scientific Officer
 In-charge Regional Laboratory,
 Chiplun

MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 02355-261970 Fax : - Email : mpcbchiplunlab@mpcb.gov.in Website : http://mpcb.gov.in	 "Your Service is our Duty"	Regional Laboratory Regional Laboratory, Chiplun, Maharashtra Pollution Control Board, 105,106 Parkar Complex, 1st Floor, Behind Nagar Parishad, Chiplun, Dist. Ratnagiri. 415 605
---	--	--

Report Outward No.: MPCB/RL-Chiplun/Source Emission/24-25/12/4-B
 Date: 16/12/2024 12:54 PM

Analysis Report-Air (Source Emission)
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Client/Industry/location Name & Address

Kolhapur Municipal Corporation (M/s S. S. Services -operator of facility) R14 Common treatment and disposal facilities (CETP, TSDF, E-Wast)

Sample Details

Field Sample ID :	BR-0084884
Laboratory Sample Code :	MPCB/RL-Chiplun/STK/24-25/173
Sample Details (Water/Air/HW) :	Air
Sample Volume Received :	
Sample Collected By :	FO-Kolhapur (Shri. Rohidas R. Matkar) (SRO-Kolhapur)
Seal No. :	173
Type of Industry / Location details :	
Sample Collected On :	Oct 28 2024 04:30:00:00PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	HCL	7	mg/m ³	
2	Total Particulate Matter	22	mg/Nm ³	

Report Type: final

Report generated on: 16/12/2024 12:52 PM

Complied & Approved by: Dayanand Tare

Reviewed on Date: 16/12/2024 12:54 PM

Reviewed by: Dayanand Tare

Dayanand Tare
 Scientific Officer,
 I/c Regional Laboratory,
 Chiplun,

* Electronic report does not require signature

<p>Note :</p> <ol style="list-style-type: none"> 1. The results refer to the samples and parameters requested for analysis. 2. Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed 3. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory. 	
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*** End of the Report ***

Analysis Report-Air (Source Emission)

Client Name & Address
 R14 Common treatment and disposal facilities (CTDF, TSD, E-Waste)
 Kolhapur Municipal Corporation (M.S. S. Services-operator of facility)

Sample Details	
Field Sample ID :	BR-0084884
Laboratory Sample Code :	MPCB/RL-C/iplm/STK/24-23/173
Sample Details (Flow/Air/HW) :	Air
Sample Volume Received :	
Sample Collected By :	FO-Kolhapur (Srl. Rohidas R. Mahari) (SRO-Kolhapur)
Serial No. :	173
Type of Industry / Location details :	
Sample Collected On :	Oct 28 2024 04:30:00-0005M

Sr.No	Parameter	Result	Unit	Method of analysis
1	HCL	7	mg/m ³	
2	Total Particulate Matter	22	mg/m ³	

Report Type: final

Report generated on: 16/12/2024 12:52 PM

Checked & approved by: Dayanand Taru

Reviewed on Date: 16/12/2024 12:54 PM

Reviewed by: Dayanand Taru

Dayanand Taru
 Scientific Officer,
 The Regional Laboratory,
 Chiplun

Recognised by Ministry of Environment and Forests (MoEF) / Central Pollution Control Board Govt. of India (CPCB)
 ISO 9001:2015, ISO 45001 : 2018 and ISO 14001 : 2015 Certified Company

TEST REPORT				
Test Report No	GESEC/PRO/ST/2024-25/12/166	Report Date	13/12/2024	
Sample ID -	GESEC/PRO/ST/2024-25/12/166			
Name & Address of the Customer	M/s S. S. Services, (BMW Treatment Facility) SR. S.S. No. 206, C.S. No. 92/29/A, E Ward, Kasaba Bawada, Tal.- Karveer, Dist- Kolhapur.			
Sample Details				
Date of Sampling	Sample Receipt Date	Analysis Start Date	Analysis End Date	
07/12/2024	09/12/2024	09/12/2024	13/12/2024	
Instrument Details				
Name of Instrument	SE/SMK-02	Date of Calibration	22/12/2023	
Calibration Certificate No.	TECH/CAL/2023/17.C/1/2/3/4/5	Due Date of Calibration	21/12/2024	
Stack Details				
Stack No/ID	Stack Attached to	Sampling done by		
01	Incinerator (250Kg/Hr)	M/s SAHYADRI ENVIROCARE		
Shape	Round	Fuel Used	Diesel	
Diameter/ Dimensions (m)	0.5	Pressure (mmWg)	760	
Height (m)	33			
Temperature (K)	1098	Velocity (m/s)	13.1	
Gas Volume (Nm ³ /Hr)	250.6.85			
Parameters	Method	Unit	MPCB Limit	Result
Total Particulate Matter	EPA METHOD 17: 2017	mg/Nm ³	Max 50	44
Nitrogen Dioxide (NO ₂)	EPA METHOD 07 E	mg/Nm ³	Max 400	87
HCL	USEPA METHOD -26	mg/Nm ³	Max 50	18
Remarks-				
<ul style="list-style-type: none"> ➤ All above results are well within MPCB Limit. ➤ BDL- Below Detectable Limit 				
		 Mr. Vinod Hande (Technical Manager) Reviewed & Authorized By		

End of Report

Page 1 of 1

Terms and conditions

- The report is refer only to the sample tested and not applies to the bulk.
- The results shown in this test report may differ based on various factors including temperature, humidity, pressure, retention time etc.
- The test report cannot be reproduced wholly or in part and cannot be used for promotional or publicity purpose without the written consent of laboratory, GESEC.
- Samples will be retained for a period of seven (7) days after completion of analysis. Longer retention periods can be arranged, on request of the customer.
- We strictly maintain the confidentiality of all test result of sample(s) collected by us/ supplied by customer and not revel to third party unless required by the statutory or legal requirement.
- MoEF approved Lab by Govt. of India. till 28/02/2026 and NABL approved by Quality Council of India. till 28/02/2026.

Recognised by Ministry of Environment and Forests (MoEF) / Central Pollution Control Board Govt. of India (CPCB)
 ISO 9001:2015, ISO 45001 : 2018 and ISO 14001 : 2015 Certified Company

TEST REPORT				
Test Report No	GESEC/PRO/ST/2024-25/12/167		Report Date	13/12/2024
Sample ID -	GESEC/PRO/ST/2024-25/12/167			
Name & Address of the Customer	M/s S. S. Services, (BMW Treatment Facility) SR. S.S. No. 206, C.S. No. 92/29/A, E Ward, Kasaba Bawada, Tal.- Karveer, Dist- Kolhapur.			
Sample Details				
Date of Sampling	Sample Receipt Date	Analysis Start Date	Analysis End Date	
07/12/2024	09/12/2024	09/12/2024	13/12/2024	
Instrument Details				
Name of Instrument	SE/SMK-02	Date of Calibration	22/12/2023	
Calibration Certificate No.	TECH/CAL/2023/17.C/1/2/3/4/5	Due Date of Calibration	21/12/2024	
Stack Details				
Stack No/ID	Stack Attached to	Sampling done by		
02	DG Set 82.5 KVA	M/s SAHYADRI ENVIROCARE		
Shape	Round	Fuel Used	HSD	
Diameter/ Dimensions (m)	0.075	Pressure (mmWg)	760	
Height (m)	6			
Temperature (K)	633	Velocity (m/s)	12.9	
Gas Volume (Nm ³ /Hr)	96.34			
Parameters	Method	Unit	MPCB Limit	Result
Total Particulate Matter	EPA METHOD 17: 2017	mg/Nm ³	Max 50	39
Sulphur Dioxide (SO ₂)	EPA METHOD 06: 2017	Kg/Day	-	2.2
Nitrogen Dioxide (NO ₂)	EPA METHOD 07 E	mg/Nm ³	-	8.5
Remarks-				
<ul style="list-style-type: none"> ➤ All above results are well within MPCB Limit. ➤ BDL- Below Detectable Limit 				
				 Mr. Vinod Hande (Technical Manager) Reviewed & Authorized By

End of Report

Page 1 of 1

Terms and conditions

- The report is refer only to the sample tested and not applies to the bulk.
- The results shown in this test report may differ based on various factors including temperature, humidity, pressure, retention time etc.
- The test report cannot be reproduced wholly or in part and cannot be used for promotional or publicity purpose without the written consent of laboratory, GESEC.
- Samples will be retained for a period of seven (7) days after completion of analysis. Longer retention periods can be arranged, on request of the customer.
- We strictly maintain the confidentiality of all test result of sample(s) collected by us/ supplied by customer and not revel to third party unless required by the statutory or legal requirement.
- MoEF approved Lab by Govt. of India. till 28/02/2026 and NABL approved by Quality Council of India. till 28/02/2026.

TEST REPORT				
Test Report No	GESEC/PRO/ST/2024-25/03/1359	Report Date	02/04/2025	
Sample ID -	GESEC/PRO/ST/2024-25/03/1359			
Name & Address of the Customer	M/s S. S. Services, (BMW Treatment Facility) SR. S.S. No. 206, C.S. No. 92/29/A, E Ward, Kasaba Bawada, Tal. - Karveer, Dist- Kolhapur.			
Sample Details				
Date of Sampling	Sample Receipt Date	Analysis Start Date	Analysis End Date	
27/03/2025	28/03/2025	28/03/2025	02/04/2025	
Instrument Details				
Name of Instrument	SE/SMK-02	Date of Calibration	22/12/2023	
Calibration Certificate No.	TECH/CAL/2023/17.C/1/2/3/4/5	Due Date of Calibration	21/12/2024	
Stack Details				
Stack No/ID	Stack Attached to	Sampling done by		
01	Incinerator (250Kg/Hr)	M/s SAHYADRI ENVIROCARE		
Shape	Round	Fuel Used	Diesel	
Diameter/ Dimensions (m)	0.5	Pressure (mmHg)	760	
Height (m)	33			
Temperature (°C)	833	Velocity (m/s)	14.3	
Gas Volume (Nm ³ /Hr)	2716.6			
Parameters	Method	Unit	MPCB Limit	Result
Total Particulate Matter	EPA METHOD 17: 2017	mg/Nm ³	Max 50	41
Nitrogen Dioxide (NO ₂)	IS 11255 Part 7 : 2022	mg/Nm ³	Max 400	93
HCL	USEPA METHOD -26	mg/Nm ³	Max 50	15
Remarks-				
<ul style="list-style-type: none"> ➤ All above results are well within MPCB Limit. ➤ BDL- Below Detectable Limit 				
				 Ms. Sneha Hande (Quality Manager) Reviewed & Authorized By

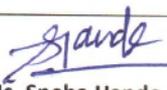
END OF REPORT

Page 1 of 1

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TEST REPORT

Test Report No	GESEC/PRO/ST/2024-25/03/1360	Report Date	02/04/2025	
Sample ID -	GESEC/PRO/ST/2024-25/031360			
Name & Address of the Customer	M/s S. S. Services, (BMW Treatment Facility) SR. S.S. No. 206, C.S. No. 92/29/A, E Ward, Kasaba Bawada, Tal. - Karveer, Dist- Kolhapur.			
Sample Details				
Date of Sampling	Sample Receipt Date	Analysis Start Date	Analysis End Date	
27/03/2025	28/03/2025	28/03/2025	02/04/2025	
Instrument Details				
Name of Instrument	SE/SMK-02	Date of Calibration	22/12/2023	
Calibration Certificate No.	TECH/CAL/2023/17.C/1/2/3/4/5	Due Date of Calibration	21/12/2024	
Stack Details				
Stack No/ID	Stack Attached to	Sampling done by		
02	DG Set 82.5 KVA	M/s SAHYADRI ENVIROCARE		
Shape	Round	Fuel Used	HSD	
Diameter/ Dimensions (m)	0.075	Pressure (mmHg)	760	
Height (m)	6	Velocity (m/s)	12.9	
Temperature (°C)	365	Gas Volume (Nm³/Hr)	95.58	
Parameters	Method	Unit	MPCB Limit	Result
Total Particulate Matter	EPA METHOD 17: 2017	mg/Nm ³	Max 50	41
Sulphur Dioxide (SO ₂)	EPA METHOD 06: 2017	Kg/Day	-	3.5
Nitrogen Dioxide (NO ₂)	IS 11255 Part 7 : 2022	mg/Nm ³	-	10.6
Remarks-				
<ul style="list-style-type: none"> ➤ All above results are well within MPCB Limit. ➤ BDL- Below Detectable Limit 				
				 Ms. Sneha Hande (Quality Manager) Reviewed & Authorized By

END OF REPORT

Page 1 of 1

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 "Your Service is our Duty"	MAHARASHTRA POLLUTION CONTROL BOARD Regional Laboratory, Chiplun. Regional Laboratory, Chiplun, Maharashtra Pollution Control Board, 105,106 Parkar Complex, 1st Floor, Behind Nagar Parishad, Chiplun, Dist. Ratnagiri. 415 605, Tel : 02355-261970 e-mail : mpcbchiplunlab@mpcb.gov.in website : http://mpcb.gov.in	 TC-11685
---	--	---

NABL Accreditation:- ISO/IEC 17025:2017, TC-11685	Issue Date: 23/05/2023 Validity: 22/05/2025
Certification Standards:- ISO 45001: 2018, OHS-5241	Issue Date: 26/02/2024 Validity: 25/02/2027
MoEF Recognition: Legal 42(3)87	Issue Date: 04/08/2020 Validity: 03/08/2025

Test Report No.: MPCB/RL-Chiplun/Source Emission/25-26/04/2-A	Date: 25/04/2025 05:32 PM
ULR No.: TC-116852500000015F	

Test Report-Air (Source Emission)

Field Sample ID	BR-0093734	Type of Industry	Common facilities (CBMWTSDF)-Biomedical wastes	
Name & Address of the Industry	Kolhapur Municipal Corporation (M/s S. S. Services -operator of facility)			
Industry Consent No./UAN No.	MPCB-CONSENT-0000152807	Stack Identity	incinator	
Sample collected by (Officer Name)	FO-Kolhapur (Shri. Rohidas R. Matkar) (SRO-Kolhapur)	Location of sample collection	N/A	
Seal No.:	173	Method of sample collection	N/A	
Sample Collection	Date	09/04/2025	Total No. of Containers	N/A
	Time	04:30 PM	Stack Attached to	Incinerator
Sampler UID	-	Sampling Duration	N/A	
Serial No	-	Stack Height (Meter)	35	

Lab ID	MPCB/RL-Chiplun/STK/25-26/1			
Received by lab	Date	16/04/2025	Analysis Started On	16/04/2025 09:48 PM
	Time	01:14 PM	Analysis Completed On	25/04/2025 05:31 PM
Sample received by (Name & Designation)	Dayanand Tare (Scientific Officer)			

Sr.No	Parameter	Results	Unit	Test Method
1	Total Particulate Matter	20	mg/Nm ³	IS 11255(part 1)

Remarks:

Approved & Reviewed By

Dayanand Yare
Scientific Officer,
I/c Regional Laboratory, Chiplun,

Note :

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MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 02355-261970 Fax : - Email : mpcbchiplunlab@mpcb.gov.in Website : http://mpcb.gov.in	 "Your Service is our Duty"	Regional Laboratory Regional Laboratory, Chiplun, Maharashtra Pollution Control Board, 105,106 Parkar Complex, 1st Floor, Behind Nagar Parishad, Chiplun, Dist. Ratnagiri. 415 605
---	---	--

Report Outward No.: MPCB/RL-Chiplun/Source Emission/25-26/04/2-B
 Date: 25/04/2025 05:32 PM

Analysis Report-Air (Source Emission)

Client/Industry/Location Name & Address
Kolhapur Municipal Corporation (M/s S. S. Services -operator of facility) R14 Common treatment and disposal facilities (CETP, TSDF, E-Wast

Sample Details	
Field Sample ID :	BR-0093734
Laboratory Sample Code :	MPCB/RL-Chiplun/STK/25-26/1
Sample Details (Water/Air/HW) :	Air
Sample Volume Received :	
Sample Collected By :	FO-Kolhapur (Shri. Rohidas R. Matkar) (SRO-Kolhapur)
Seal No. :	173
Type of Industry / Location details :	
Sample Collected On :	Apr 9 2025 04:30:00:000PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	HCL	4	mg/m ³	

Report Type: final

Report generated on: 25/04/2025 05:31 PM

Complied & Approved by: Dayanand Tare

Reviewed on Date: 25/04/2025 05:32 PM

Reviewed by: Dayanand Tare

Dayanand Tare
 Scientific Officer,
 I/c Regional Laboratory,
 Chiplun,

* Electronic report does not require signature

Note :

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INNOVATIVE SOLUTIONS

ASK FABTECH ENGINEERINGNagaon Phata, Near KMT Petrol Pump, NH 4 High way,
MIDC, Shirol, KOLHAPUR 416 122.

Cell: +91 7875712456, +91 9403453855.

E-mail: askfabtech@gmail.com web site: www.askfabtech.in

GSTIN: 27AAWFA4044L1ZZ

Design & Manufacturers Of -

- * Pollution Control Equipment's
- * Blowers, Man coolers
- * Dust Collection Systems
- * Liquid Paint Booth

Date: 27 June 2025

To,

M/s. S S ServicesCBMWTF, Kasaba Bawada,
Kolhapur.**RESIDENCE TIME COMPLIANCE CERTIFICATE****Subject:** Flow Gas Residence Time in the Secondary Combustion Chamber

This is to certify that the flow gas residence time in the secondary combustion chamber of the incinerator (250 Kg/Hr) has been calculated and verified based on actual chamber dimensions and operational flow rates.

CHAMBER SPECIFICATIONS:

- Chamber Volume: 8.02 m³
- Gas Flow Rate: 1.90 m³/sec

Calculated Residence Time:

Standard formula:

$$\begin{aligned}\text{Residence Time} &= \text{Chamber Volume} / \text{Gas Flow Rate} \\ &= 8.02 / 1.90 \\ &= 4.22 \text{ seconds}\end{aligned}$$

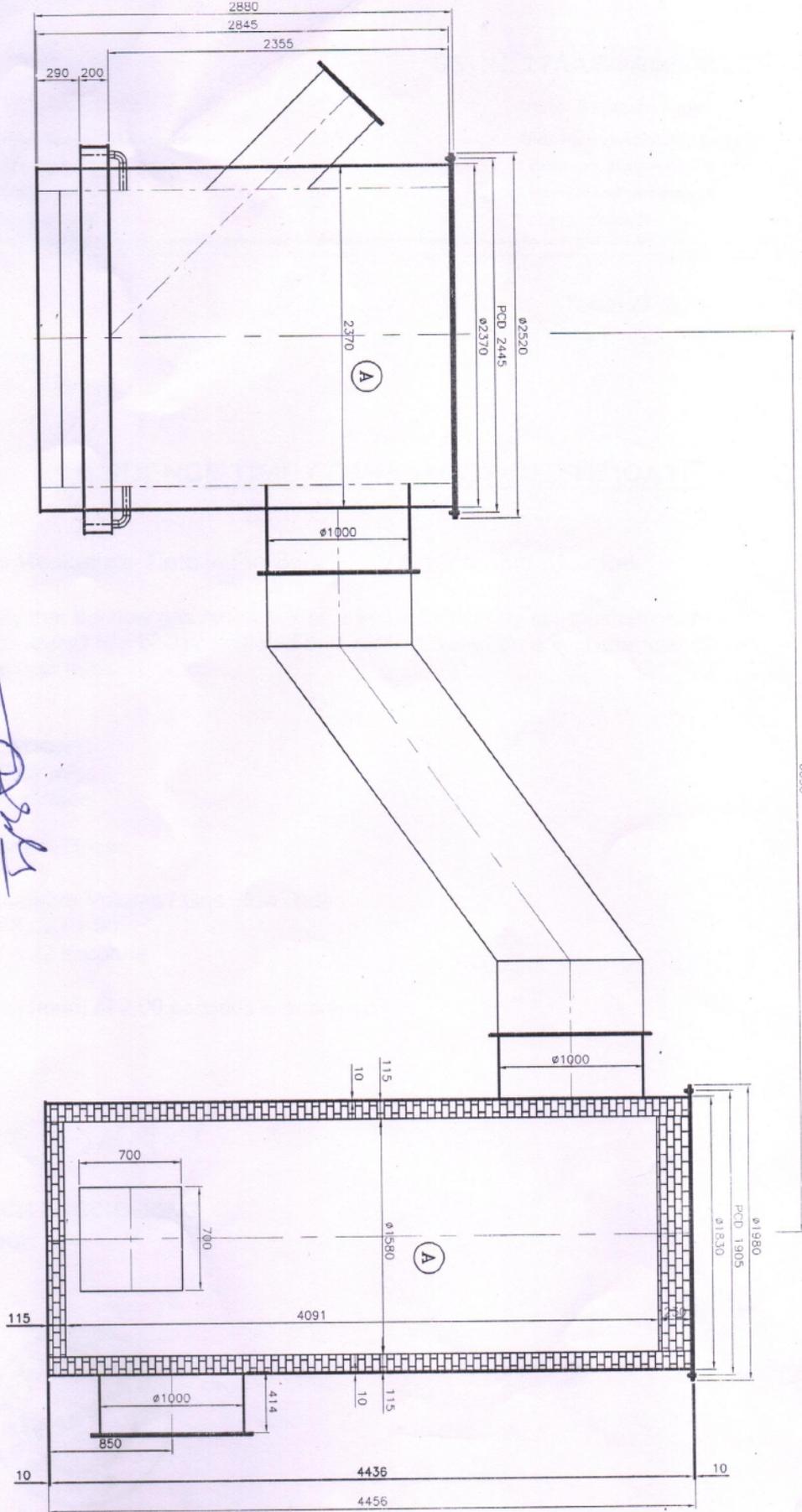
Compliance:

The residence time minimum of 2.00 seconds is achieved.

ASK FABTECH ENGINEERING
Kolhapur.

ANNEXURE - A

PRIMARY INCINATOR



SECONDARY INCINATOR

DESIGN DATA :-

- 1) CAPACITY OF INCINATOR 249 Kg / hr.
- 2) 2.0 SEC RESIDENCE TIME FOR SECONDARY INCINATOR.



Handwritten signature

CLIENT : S.S. SERVICES		DRAWN : Sushant		SCALE : 1:1		DATE : 11/11/2017	
PROJECT : INCINERATOR 249kg		CHECKED : J.A.S		SHEET : 01		NO. OF SHEETS : 01	
TITLE : GA. DRG. FOR INCINERATOR HOUSE DESIGN		APPROVED :		DATE :		BY :	
DRAWN : Sushant		DATE : 11/11/2017		SCALE : 1:1		DATE : 11/11/2017	
CHECKED : J.A.S		DATE : 11/11/2017		SHEET : 01		NO. OF SHEETS : 01	
APPROVED :		DATE :		BY :		BY :	



A-7/2/C-11, Capital City, Talwade - Chakan Road, Chakan MIDC, PH-IV,
Village Nighoje, Tal. Khed, Dist. Pune-410 501, Maharashtra.
Mob+ 9545084620, 8421365421 CIN No. : U74900PN2013PTC149666
E-mail : envirosafetyeng@gmail.com, gesecc12@gmail.com

Recognised by Ministry of Environment and Forests (MoEF) / Central Pollution Control Board Govt. of India (CPCB)
ISO 9001:2015, ISO 45001 : 2018 and ISO 14001 : 2015 Certified Company

TEST REPORT				
Test Report No: GESEC/PRO/WW/2024-25/12/169	Report Date	13/12/2024		
Sample ID :GESEC/PRO/WW/2024-25/12/169	Sample Details	ETP Outlet		
Name and Address Of the Customer: M/s S. S. Services, (BMW Treatment Facility) SR. S.S. No. 206, C.S. No. 92/29/A, E Ward, Kasaba Bawada, Tal.- Karveer, Dist- Kolhapur.	Type of Sample	Waste Water		
	Volume Of Sample	1 Lit plastic bottle		
	Sample Status	Sealed		
	Sample Collected By	M/s SAHYADRI ENVIROCARE		
	Date of Sample Collection	07/12/2024		
	Sample Receipt Date	09/12/2024		
	Analysis start Date	09/12/2024		
	Analysis End Date	13/12/2024		
Parameters	Results	MPCB Limit	Unit	Standard Method
pH	7.7	6.5-8.5	--	APHA 4500 H+,B 24 th ED:2023
Total Suspended Solid	60	Max 100	mg/l	APHA 2540 C 24 th ED:2023
Chemical Oxygen Dissolved (COD)	93	Max 250	mg/l	US-EPA 410.1
Biological Oxygen Dissolved (BOD) at 27°C for 3 days	27	Max 30	mg/l	USEPA NERL 405.1
Oil & Grease	< 5	Max 10	mg/l	APHA 5520 D 24 th ED:2023
Bio-Assay Test	Pass	90 % Survival of Fishes after 96 hrs in 100% effluent	%	APHA 8010 24 th ED:2023
Remark:				
<ul style="list-style-type: none"> ➤ All parameters are within the MPCB limit. Give one test performed according to standard method. ➤ All the test result area depends upon sample received in the lab. ➤ There is no treatment carried out on the test sample. ➤ *Note: % Survival of fish for complete testing was 90% for 100% effluent sample at 96 hrs. The species used for this testing was Cyprinus carpio which was acclimatized before testing. The temperature was 25.2°C, pH at 25°C was 7.79, dissolved oxygen was 6.61 				
				<p>Mr. Vinod Hande (Technical Manager) Reviewed & Authorized By</p>

End of Report

Page 1 of 1

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Village Nighoje, Tal. Khed, Dist. Pune-410 501, Maharashtra.
Mob+ 9545084620, 8421365421 CIN No. : U74900PN2013PTC149666
E-mail : envirosafetyeng@gmail.com, gesec12@gmail.com

Recognised by Ministry of Environment and Forests (MoEF) / Central Pollution Control Board Govt. of India (CPCB)
ISO 9001:2015, ISO 45001 : 2018 and ISO 14001 : 2015 Certified Company

TEST REPORT

Test Report No GESEC/PRO/WW/2024-25/03/1362	Report Date	02/04/2025
Sample ID : GESEC/PRO/WW/2024-25/03/1362	Sample Details	ETP Outlet
Name and Address Of the Customer: M/s S. S. Services, (BMW Treatment Facility) SR. S.S. No. 206, C.S. No. 92/29/A, E Ward, Kasaba Bawada, Tal- Karveer, Dist- Kolhapur.	Type of Sample	Waste Water
	Volume Of Sample	1 Lit plastic bottle
	Sample Status	Sealed
	Sample Collected By	M/s SAHYADRI ENVIROCARE
	Date of Sample Collection	27/03/2025
	Sample Receipt Date	28/03/2025
	Analysis start Date	28/03/2025
	Analysis End Date	02/04/2025

Parameters	Results	MPCB Limit	Unit	Standard Method
	7.9	6.5-8.5	--	APHA 4500 H+,B 24 th ED:2023
Total Suspended Solid	73	Max 100	mg/l	APHA 2540 C 24 th ED:2023
Chemical Oxygen Dissolved (COD)	88	Max 250	mg/l	US-EPA 410.4
Biological Oxygen Dissolved (BOD) at 27°C for 3 days	22	Max 30	mg/l	USEPA NERL 405.1
Oil & Grease	< 5	Max 10	mg/l	APHA 5520 D 24 th ED:2023
Bio-Assay Test	90 %	90 % Survival of Fishes after 96 hrs. in 100% effluent	%	IS 6582 (Part 1):1971

Remark:

- All parameters are within the MPCB limit.



S. Hande

Ms. Sneha Hande
(Quality Manager)

Reviewed & Authorized By

END OF REPORT

Page 1 of 1

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NABL Accreditation:- ISO/IEC 17025:2017, TC-11685	Issue Date: 23/05/2023 Validity: 22/05/2025
Certification Standards:- ISO 45001: 2018, OHS-5241	Issue Date: 26/02/2024 Validity: 25/02/2027
MoEF Recognition: Legal 42(3)87	Issue Date: 04/08/2020 Validity: 03/08/2025

Test Report No.: MPCB/RL-Chiplun/JVS/25-26/04/151-A	Date: 25/04/2025 05:24 PM
ULR No.: TC-116852500000015F	

Test Report-Water (JVS)

Field Sample ID	BR-0093425	Type of Industry	Common facilities (CBMWTSDF)- Biomedical wastes	
Name & Address of the Industry	Kolhapur Municipal Corporation (M/s S. S. Services -operator of facility)			
Industry Consent No./UAN No.	MPCB-CONSENT-0000152807	Type of Sample	Water	
Sample collected by (Officer Name)	FO-Kolhapur (Shri. Rohidas R. Matkar) (SRO-Kolhapur)	Location of sample collection	Outlet	
Seal No.:	173	Method of sample collection	Grab	
Sample Collection	Date	09/04/2025	Total No. of Containers	1
	Time	01:05 PM	Nature/Description of Sample	-

Lab ID	MPCB/RL-Chiplun/JVS/25-26/57			
Received by lab	Date	16/04/2025	Analysis Started On	16/04/2025 09:47 PM
	Time	01:25 PM	Analysis Completed On	25/04/2025 05:17 PM
Sample received by (Name & Designation)	Dayanand Tare (Scientific Officer)			

Sr.No	Parameter	Results	Unit	Test Method
1	pH	8.8		IS 3025 (Part 11)
2	Total Dissolved Solids(TDS)	567.0	mg/l	IS 3025 (Part 16)

Sr.No	Parameter	Results	Unit	Test Method
3	Suspended Solids (SS)	13.0	mg/l	IS 3025 (Part 17)
4	Biochemical Oxygen Demand (BOD)	8.0	mg/l	IS 3025 (Part 44)
5	Chloride	277.16	mg/l	IS 3025 (Part 32)
6	Chemical Oxygen Demand (COD)	44.0	mg/l	IS 3025 (Part 58)
7	Sulphate	34.06	mg/l	APHA 24th Edition 4500-SO ₄ E (Turbidimetric Method)
8	Oil & Grease	BDL	mg/l	IS 3025 (part 39)

Remarks:**Approved & Reviewed By**

Dayanand Tare
Scientific Officer,
I/c Regional Laboratory,
Chiplun,

Note :

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*** End of the Report ***

Temperature of Primary and Secondary Chamber

Secondary Chamber

Primary Chamber



Stack with Platform, Safety guard and Safety Ladder



Autoloading -



ETP Water Meter



ETP Electric Meter



Incinerator Electric Meter



Autoclave Electric Meter



Shredder Electric Meter





SS SERVICES



BIO-HAZARD



CYTOTOXIC

Common Bio Medical Waste Treatment Facility

Sr. No.	Treatment Technology	Installed Capacity	Operational Capacity / Day
1	Incinerator	250 Kg/Hr	4500 Kg / Day
2	Autoclave	150 Ltr/Cycle	2400 Ltr / Day
3	Shredder	100 Kg/Hr	1800 Kg / Day
4	Effluent Treatment Plant (E.T. P)	8 CMD	8000 Ltr
5	Chemical Disinfection Treatment Tank	250 Ltr (2 Tanks)	-----
6	Generator	82.5 KVA	-----
7	Jurisdiction	Kolhapur Municipal Corporation Area, Karveer, Gaganbawda, Bhudargad, Radhanagari, Kagal (Rural)	
8	Vehicles	8 Vehicles	-----
A	Maharashtra Pollution Control Board	Consent No. Format 1.0/cc/UAN No. MPCBCONSENT-0000152807/CO/2303002508	Consent Next Renewal Date - 31.03.2026
B	Common Hazardous Waste-Treatment & Disposal Facility Name - Maharashtra Environ Power Ltd. Ranjangaon, Pune	Incineration Ash (37.2 Ash from incinerator and flue gas cleaning residue)	11.00 M.T (Per Month) Approx
		ETP Sludge (37.1 Sludge from wet scrubbers)	0.100 M.T (Per Month) Approx

Drainage Channels for Storage area of BMW and Hazardous waste



Hazardous waste





Maharashtra Pollution Control Board

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

Amendment in Consent to Establish / Consent to Operate / Consent to Renewal

Consent Application Unique Number : MPCB-CONSENT-0000152807

Submit to : SRO-Kolhapur

Consent Amendment Application Unique Number : MPCB-CONSENT_AMMENDMENT-0000016740

Industry Name : Kolhapur Municipal Corporation

Submit on : Apr 21, 2025

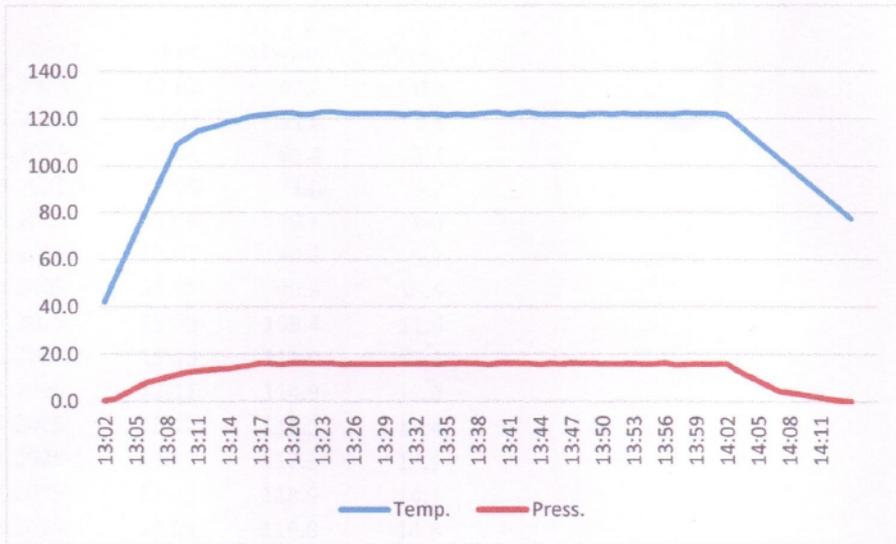
1.Name Change:			
Not Applied for Name Change			
2. Changes in Products Name and Quantity:			
Not Applied for Changes in Products Name and Quantity			
3. Changes in Capital Investment:			
4.Changes in Waste Water Aspects:			
Not Applied for change in Waste Water Aspects.			
5.Changes in Air Pollution Aspects:			
Not Applied for change in Air Pollution Aspects.			
6.Changes in Hazardous waste Aspects:			
Not Applied for Changes in Hazardous waste Aspects.			
7.Changes in Non Hazardous waste Aspects:			
Not Applied for change in Non Hazardous waste Aspects			
8) Any Other Ammendment:			
Conditions under	Condition Number	Existing Text	Ammendment Required

Specific Conditions	Annexure -	Sr. No. 3, Vehicle No. MH-09 L 6350, Make & Model Tata (Tata Ace), Capacity 0.90, VTS (ID/IMEI) 5754120267486, Barcode (Yes/No) 866551039254565	Sr. No. 3, Vehicle No. - MH 09 GJ 3617, Make & Model - Tata Motors Ltd. (ACE CNG 2.0 S), Capacity - 0.69, VTS (ID/IMEI) - 5754120267486, Barcode (Yes) - 866551039254565
Specific Conditions	Annexure -		Sr. No. 8, Vehicle No.- MH 09 CA 5131, Make & Model - Tata Motors Ltd. (TATA ACE), Capacity - 0.70, VTS (ID/IMEI) - 866551037437667, Barcode (Yes) - 5754120213583

Remarks for Ammendment	1) Deletion vehicle No. MH 09 L 6350 (Tata ACE) due to old vehicle & addition new vehicle No. Vehicle No. - MH 09 GJ 3617, Make & Model - Tata Motors Ltd. (ACE CNG 2.0 S). 2) Addition new vehicle No. MH 09 CA 5131, Make & Model - Tata Motors Ltd. (TATA ACE), due to no. of HCES increase in rural area.
------------------------	---

Date	Time	Temp.	Press.
09.01.2025	13:02	42.2	0.4
09.01.2025	13:03	51.8	1.1
09.01.2025	13:04	61.4	3.4
09.01.2025	13:05	71.0	5.7
09.01.2025	13:06	80.6	8.0
09.01.2025	13:07	90.2	9.2
09.01.2025	13:08	99.8	10.4
09.01.2025	13:09	109.4	11.6
09.01.2025	13:10	112.0	12.4
09.01.2025	13:11	114.9	12.9
09.01.2025	13:12	116.2	13.4
09.01.2025	13:13	117.3	13.9
09.01.2025	13:14	118.9	14.1
09.01.2025	13:15	119.8	14.8
09.01.2025	13:16	120.9	15.3
09.01.2025	13:17	121.7	16.3
09.01.2025	13:18	122.1	16.1
09.01.2025	13:19	122.6	15.7
09.01.2025	13:20	122.8	16.2
09.01.2025	13:21	122.0	16.4
09.01.2025	13:22	122.1	16.1
09.01.2025	13:23	123.0	16.3
09.01.2025	13:24	123.1	16.1
09.01.2025	13:25	122.6	15.7
09.01.2025	13:26	122.3	15.9
09.01.2025	13:27	122.4	15.8
09.01.2025	13:28	122.3	15.9
09.01.2025	13:29	122.4	15.8
09.01.2025	13:30	122.3	15.9
09.01.2025	13:31	121.9	15.9
09.01.2025	13:32	122.4	16.0
09.01.2025	13:33	122.0	16.1
09.01.2025	13:34	122.2	15.8
09.01.2025	13:35	121.7	16.1
09.01.2025	13:36	122.1	16.3
09.01.2025	13:37	121.7	16.3
09.01.2025	13:38	122.1	16.1
09.01.2025	13:39	122.6	15.7
09.01.2025	13:40	122.8	16.2
09.01.2025	13:41	122.0	16.4
09.01.2025	13:42	122.6	16.3
09.01.2025	13:43	122.8	16.1
09.01.2025	13:44	122.0	15.7
09.01.2025	13:45	122.1	16.3
09.01.2025	13:46	122.0	15.9
09.01.2025	13:47	122.0	16.4

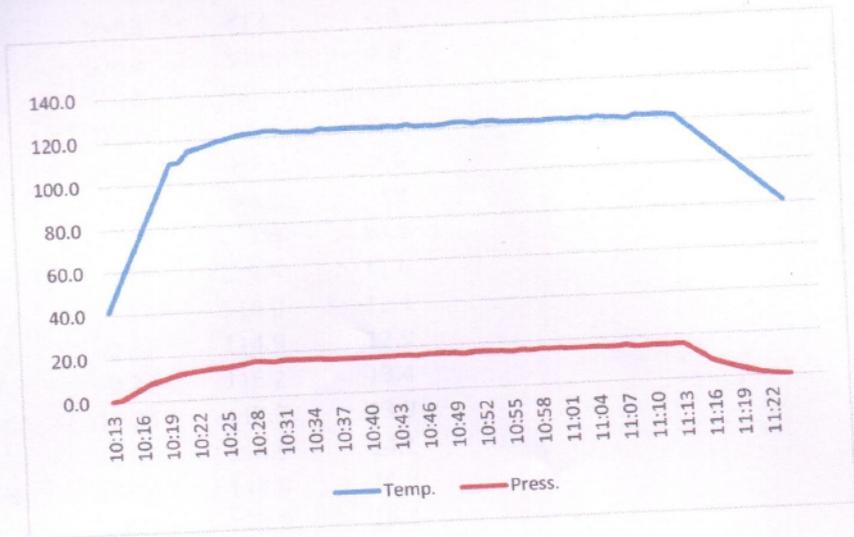
09.01.2025	13:48	121.7	16.1
09.01.2025	13:49	122.1	16.3
09.01.2025	13:50	122.3	15.9
09.01.2025	13:51	121.9	15.9
09.01.2025	13:52	122.4	16.0
09.01.2025	13:53	122.0	16.1
09.01.2025	13:54	122.2	15.8
09.01.2025	13:55	122.0	15.9
09.01.2025	13:56	122.0	16.4
09.01.2025	13:57	122.1	15.5
09.01.2025	13:58	122.6	15.7
09.01.2025	13:59	122.3	15.9
09.01.2025	14:00	122.4	15.8
09.01.2025	14:01	122.3	15.9
09.01.2025	14:02	121.7	15.9
09.01.2025	14:03	118.0	13.2
09.01.2025	14:04	114.3	11.0
09.01.2025	14:05	110.6	8.8
09.01.2025	14:06	106.9	6.7
09.01.2025	14:07	103.2	4.5
09.01.2025	14:08	99.5	3.8
09.01.2025	14:09	95.8	3.1
09.01.2025	14:10	92.1	2.4
09.01.2025	14:11	88.4	1.7
09.01.2025	14:12	84.7	1.0
09.01.2025	14:13	81.0	0.4
09.01.2025	14:14	77.3	0.1



Date	Time	Temp.	Press.
23.06.2025	10:13	41.5	0.3
23.06.2025	10:14	51.5	1.0
23.06.2025	10:15	61.4	3.4
23.06.2025	10:16	71.0	5.7
23.06.2025	10:17	80.6	8.0
23.06.2025	10:18	90.2	9.2
23.06.2025	10:19	99.8	10.4
23.06.2025	10:20	109.4	11.6
23.06.2025	10:21	110.0	12.4
23.06.2025	10:22	114.9	12.9
23.06.2025	10:23	116.2	13.4
23.06.2025	10:24	117.3	13.9
23.06.2025	10:25	118.9	14.1
23.06.2025	10:26	119.8	14.8
23.06.2025	10:27	120.9	15.3
23.06.2025	10:28	121.7	16.3
23.06.2025	10:29	122.1	16.1
23.06.2025	10:30	122.6	15.7
23.06.2025	10:31	122.8	16.2
23.06.2025	10:32	122.0	16.4
23.06.2025	10:33	122.1	16.1
23.06.2025	10:34	121.8	16.3
23.06.2025	10:35	121.6	16.1
23.06.2025	10:36	122.6	15.7
23.06.2025	10:37	122.3	15.9
23.06.2025	10:38	122.4	15.8
23.06.2025	10:39	122.3	15.9
23.06.2025	10:40	122.4	15.8
23.06.2025	10:41	122.3	15.9
23.06.2025	10:42	121.9	15.9
23.06.2025	10:43	122.4	16.0
23.06.2025	10:44	122.0	16.1
23.06.2025	10:45	122.7	15.8
23.06.2025	10:46	121.7	16.1
23.06.2025	10:47	122.1	16.3
23.06.2025	10:48	121.7	16.3
23.06.2025	10:49	122.1	16.1
23.06.2025	10:50	122.6	15.7
23.06.2025	10:51	122.8	16.2
23.06.2025	10:52	122.0	16.4
23.06.2025	10:53	122.6	16.3
23.06.2025	10:54	122.8	16.1
23.06.2025	10:55	122.0	15.7
23.06.2025	10:56	122.1	16.3
23.06.2025	10:57	122.0	15.9
23.06.2025	10:58	122.0	16.4
23.06.2025	10:59	121.7	16.1
23.06.2025	11:00	122.1	16.3
23.06.2025	11:01	122.3	15.9



23.06.2025	11:02	121.9	15.9
23.06.2025	11:03	122.4	16.0
23.06.2025	11:04	122.0	16.1
23.06.2025	11:05	122.7	15.8
23.06.2025	11:06	122.0	15.9
23.06.2025	11:07	122.0	16.4
23.06.2025	11:08	121.3	15.5
23.06.2025	11:09	122.6	15.7
23.06.2025	11:10	122.3	15.9
23.06.2025	11:11	122.4	15.8
23.06.2025	11:12	122.3	15.9
23.06.2025	11:13	121.7	15.9
23.06.2025	11:14	118.0	13.2
23.06.2025	11:15	114.3	10.4
23.06.2025	11:16	110.6	7.7
23.06.2025	11:17	106.9	6.2
23.06.2025	11:18	103.2	5.0
23.06.2025	11:19	99.5	3.8
23.06.2025	11:20	95.8	2.6
23.06.2025	11:21	92.1	1.6
23.06.2025	11:22	88.4	1.0
23.06.2025	11:23	84.7	0.6
23.06.2025	11:24	81.0	0.2





HIGH-TECH

LAB & CONSULTANCY CORPORATION

ISO 9001 : 2015
CERTIFIED



GOVERNMENT APPROVED LABORATORY

- Soil & Petiole Testing
- Water & Waste Water Testing
- Food, Feed & Fertilizers Testing
- Biofertilizers & Earthworm Composting
- Suppliers of Glasswares & Chemicals
- Microbiological & Agricultural Product Testing
- Lab set-up & Training
- Biostimulant Consultant for Licence, Formulation and Analysis
- Biopesticide Consultant for Licence, Formulation and Analysis
- Chemical Pesticide Consultant for License, Formulation and Analysis

VALIDATION CERTIFICATE

Certificate No. : HCL / VC / 160

Date Of Issue : 03 / 01 / 2025

Date of validation : 27 / 12 / 2024

Suggested Due Date : 04 / 04 / 2025

Customer's detail:

Name of Party/ organization : S.S.Services

R S.No 206, S.S.No.29,E ward, Kasaba Bawada,
Near Drainage Plant, Behind Circuit House, Kolhapur
On Site

Location :

Instrument Detail :

Name Of Instrument	AUTOCLAVE
Type Of Instrument	HORIZONTAL
Make Of Instrument	Medipharm EQUIPMENT PVT. LTD.
Serial no. Of instrument	417
Validation Cycle	Load 1
Spore Test Done On	27 / 12 / 2024

Biological Indicator Spore Test:

Spore strips Test tube No.	Spore Strips Used	Incubation	Media Used	Observation	Criteria Of Acceptance
1	<i>Geobacillus stereothermophilus</i> ATCC 7953	55°C-60°C for 7 days	Soyabean Casein Digest Medium	No Growth	No Growth
2				No Growth	No Growth
Positive Control				Growth	Growth
Negative Control				No Growth	No Growth

Remark : Spore test is negative
Autoclave is validated by using Biological Indicator

Prishwadi
Microbiologist:
Date:



Checked By: *Anash*
Date:



HIGH-TECH

LAB & CONSULTANCY CORPORATION

ISO 9001 : 2015
CERTIFIED



GOVERNMENT APPROVED LABORATORY

- Soil & Petrole Testing
- Water & Waste Water Testing
- Food, Feed & Fertilizers Testing
- Biofertilizers & Earthworm Composting
- Suppliers of Glasswares & Chemicals
- Microbiological & Agricultural Product Testing
- Lab set-up & Training
- Biostimulant Consultant for Licence, Formulation and Analysis
- Biopesticide Consultant for Licence, Formulation and Analysis
- Chemical Pesticide Consultant for License, Formulation and Analysis

VALIDATION CERTIFICATE

Certificate No. : HCL / VC / 166
Date of validation : 09 / 04 / 2025

Date Of Issue : 03 / 04 / 2025
Suggested Due Date : 02 / 07 / 2025

Customer's detail:

Name of Party/ organization : S.S.Services
R S.No 206, S.S.No.29,E ward, Kasaba Bawada,
Near Drainage Plant, Behind Circuit House, Kolhapur
Location : On Site

Instrument Detail :

Name Of Instrument	AUTOCLAVE
Type Of Instrument	HORIZONTAL
Make Of Instrument	Medipharm EQUIPMENTS , Nashik
Serial no. Of instrument	60RS/E/SPL
Validation Cycle	Load 1
Spore Test Done On	09 / 04 / 2025

Biological Indicator Spore Test:

Spore strips Test tube No.	Spore Strips Used	Incubation	Media Used	Observation	Criteria Of Acceptance
1	<i>Geobacillus stereothemophilus</i> ATCC 7953	55°C-60°C for 7 days	Soyabean Casein Digest Medium	No Growth	No Growth
2				No Growth	No Growth
Positive Control				Growth	Growth
Negative Control				No Growth	No Growth

Remark : Spore test is negative
Autoclave is validated by using Biological Indicator

Microbiologist:
Date:

Checked By:
Date:

Cement Concrete Platform for drying wet hazardous waste



May 2025

कोल्हापूर महानगरपालिका
(इ.स.न २० - साठी वैध) GD2025-2026-2437

सामान्य पावती पावती नं.: **033485**
पावती दि.: 12/06/2025
GD2025-2026-2437

नाम व पत्ता: BMW PLANT KASABA
BAWADA KOLHAPUR

Transaction Description/ तपशील	रक्कम रु.
जैव वैद्यकीय कचरा प्रकल्प जमा (A388)	220000.0
जैव वैद्यकीय कचरा प्रकल्प जमा, A388 DD ICICI BANK DD NO 500481 AMOUNT 2,20,000/-	
DD ICICI Bank	220000.0
TOTAL एकूण	

Two Lakhs Twenty Thousand Rupees
अक्षरी रूपये :
केन्द्राचे नाव
काऊंटर आय.डी.

Seal

बसुली लिपीक
कोल्हापूर महानगरपालिका करिता

Shri Shivraj-8485869830 - सन २०२३

कोल्हापूर महानगरपालिका
(इ.स.न २० - साठी वैध) GD2025-2026-2437

सामान्य पावती पावती नं.: **033485**
पावती दि.: GD2025-2026-2437

नाम व पत्ता : BMW PLANT KASABA
BAWADA KOLHAPUR

Transaction Description/ तपशील	रक्कम रु.
जैव वैद्यकीय कचरा प्रकल्प जमा (A388)	220000.0
जैव वैद्यकीय कचरा प्रकल्प जमा, A388 DD ICICI BANK DD NO. 500481 AMOUNT 2,20,000/-	
DD ICICI Bank	220000.0
TOTAL एकूण	

Two Lakhs Twenty Thousand Rupees
अक्षरी रूपये :
केन्द्राचे नाव
काऊंटर आय.डी.

Seal

बसुली लिपीक
कोल्हापूर महानगरपालिका करिता

03/25 03/23

जागा भाडे पावती

ऑक्टोबर २०२० ते डिसेंबर २०२३

कोल्हापूर महानगरपालिका (इ.सन २० - साठी वैध)	
 कोल्हापूर महानगरपालिका नाव व पत्ता : एम एम सल्लूमिने कोल्हापूर ०३/११/२०२३	सामान्य पावती पावती नं. : 052693 पावती दि. : GD2023-2024-1184 GD2002133202301078
Transaction Description/ तपशील	रक्कम रु.
जैव वैद्यकिय कचरा प्रकल्प जमा (A188) जव वैद्यकाय कचरा प्रकल्प जमा फ 156000.0 150000.0 One Lakh Fifty Six Thousand Rupees only	
दैनंदिन चलन घनकचरा विभाग KMCCE001	TOTAL एकूण
अक्षरी रूपये : केंद्राचे नाव काउंटर आय.डी.	बसुती लिपीक कोल्हापूर महानगरपालिका करिता Seal

Shri Shivtej-8495869830 - सन २०२३





KOLHAPUR MUNICIPAL CORPORATION

Post Box No.33, Pin Code -416002

PhNo.- PBX Bord 2540291 to 2540299, 0231-2540290

Website: www.kolhapurcorporation.gov.in

Ref No. Health & Sanitation Dept/ 631/2023

Date: 12/08/2023



To,

M/s. S S Services (CBMWTF),
R. S. No. 206, E Ward, Behind Circuit House, Kasaba Bawada,
Kolhapur.

Subject –Regarding Bio Medical Waste Management (Collection, Transportation, Treatment & Disposal) services provided by M/s. S S Services, Kolhapur (CBMWTF).

Ref – Bio Medical Waste Management Rules 2016.

Maharashtra Pollution Control Board has granted Combined Consent & Authorization under Bio Medical Waste Management Rules 2016 to M/s. S S Services at R. S. No. 206, E Ward, Behind Circuit House, Kasaba Bawada, Kolhapur – 416003. They are collecting the Bio Medical Waste (Including Covid 19) properly & regularly from jurisdiction of Kolhapur Municipal Corporation area, Karveer, Radhanagari, Bhudargad, Gaganbawada & Kagal (Rural) Talukas.

In Covid 19 pandemic situation Bio Medical Waste Management (Collection, Transportation, Treatment & Disposal) services provided by M/s. S S Services, Kolhapur (CBMWTF) to all Government & Privet Health Care Establishment including CCC, DCH, DCHC are satisfactory. They are complying the terms & conditions of Bio Medical Waste Management as per Combined Consent & Authorization properly & regularly. The said CBMWTF is in operation & functioning well, so as to keep Environment clean & Green to protect human health.

B
13-11-23

Health Officer

Kolhapur Municipal Corporation

For Information

- Hon. Administrator, Kolhapur Municipal Corporation
- Hon. Deputy Commissioner, Kolhapur Municipal Corporation



महाराष्ट्र शासन

छत्रपती प्रमिलाराजे सर्वोपचार रुग्णालय, कोल्हापूर

फोन नं. ०२३१-२६४४३५२

Maill ID- ddo2422cpr@gmail .com

जा.क्र. छप्ररासरुको/कंत्राटी सेवा/जै.क.उ.सं./ ०६.

/२३

दि. १२/१२/२०२३
2 JAN 2024

विषय:- रुग्णालयातील जैविक कचरा व्यवस्थापन (वाहतूक, प्रक्रिया आणि निर्मुलन) सेवेबाबत.

संदर्भ:- मे.एस.एस.सर्व्हिसेस कोल्हापूर यांचे पत्र दिनांक २६/१२/२०२३

उपरोक्त विषयास अनुसरून, पर्यावरण संरक्षण अधिनियम १९८६ अंतर्गत केंद्रीय तसेच महाराष्ट्र प्रदूषण नियंत्रण मंडळ जैव वैद्यकीय कचरा व्यवस्थापन नियम २०१६ नुसार छत्रपती प्रमिलाराजे सर्वोपचार रुग्णालय, कोल्हापूर या संस्थेतील कोविड सह जैव वैद्यकीय कचरा मे.एस.एस. सर्व्हिसेस, कोल्हापूर जैव वैद्यकीय कचरा प्रक्रिया प्रकल्पाद्वारे संकलन, वाहतूक प्रक्रिया आणि निर्मुलन करून सामाजिक आरोग्य आणि पर्यावरण संरक्षण केले जात आहे.

कोविड १९ जागतिक महामारी कालावधीमध्ये प्रशासनासोबतच सदर संस्थेद्वारे विनातक्रार आणि नियमितपणे कोविड १९ जैव वैद्यकीय कचरा व्यवस्थापन सेवा दिली आहे. कोविड १९ जागतिक माहामारी कालावधीमध्ये दिलेल्या सेवेबाबत तसेच सद्यस्थितीत आपल्या चालू सेवेबाबत आम्ही समाधानी आहोत.

जैव वैद्यकीय कचरा व्यवस्थापनाबाबत महाराष्ट्र प्रदूषण नियंत्रण मंडळाने दिलेल्या संयुक्त संमतीपत्र आणि प्राधिकारपत्रातील नियमांची अंमलबजावणी पूर्तता मे. एस.एस. सर्व्हिसेस कोल्हापूर सामुदायिक जैव वैद्यकीय कचरा प्रक्रिया प्रकल्पाद्वारे केली जात असून सामाजिक आरोग्य आणि पर्यावरण संरक्षणास हातभार लावला जात आहे.

तरी मे. एस.एस. सर्व्हिसेस, कोल्हापूर यांच्याकडून दिल्या जाणाऱ्या जैव वैद्यकीय कचरा व्यवस्थापन (संकलन, वाहतूक, प्रक्रिया आणि निर्मुलन) सेवेबाबत दाखला दिला आहे.


अधिष्ठाता

छत्रपती प्रमिलाराजे सर्वोपचार रुग्णालय, कोल्हापूर

प्रति,

मे. एस. एस. सर्व्हिसेस,
कोल्हापूर.

CTF & HCE Combined inspection Committee formed at Kolhapur District level, in which KMC Kolhapur and DHO Kolhapur representative, The Dean RCSMGMCK Representative, The Dean DR DY Patil Medical College representative and MPCB representative, visited M/s. S.S.Services, Kolhapur unit

Ref : Letter No FTS-0169, Dated 19.12.2023.

Visit Date : 28/12/2023 , 11.45 am to 12.30 pm.

Name of the Unit – M/s. S.S.Services, Kolhapur.

R.S.No. 206, S.S. NO. 29, E Ward, Kasaba Bawada, Near Drainage Plant, Kolhapur.

Facility having total Area –1 acre (40,000sq.ft. approx)

1. Commissioned in the year 2002 and was handover to M/s. S.S. Services, Kolhapur for operation on Dtd. 16.10.2020.
2. Area allotted to facility : Kolhapur Municipal Corporation area, Talukas: Karveer, Gaganbawada, Radhanagari, Bhudhargad and Kagal Rural area (except Kagal City).
3. Total member HCL –

A) Bedded Hospitals	: 426
B) Non Bedded Hospitals	: 859
C) Total Beds	: 6588
4. Total BMW collection: 1500 Kg to 1700 Kg/Day (Incinerable 1000 kg to 1200 Kg/Day & non Incinerable 400 kg to 500 kg/day).
5. For the collection and transportation of BMW facility, having total 8 vehicles with GPS system. 5 vehicles are utilized in corporation area and other 3 vehicles are utilized in remaining areas.
6. Facility has provided separate BMW storage as per color coding dedicated place for unloading of BMW.
7. Incinerable BMW is treated in incinerator having capacity of 250 kg/hr with Primary & Secondary chamber maintaining temperature primary 826 °C & 1046 °C
8. They have provided ventury scrubber as APCs followed by stack 30 meter. Has installed online monitoring system for the incineration stack which is connected to CPCB and MPCB server
9. Generated trade effluent is used for vehicle washing and floor cleaning activity. Generation of effluent about 1.0 to 1.5 CMD. For the treatment of effluent, they have Provided ETP of Capacity 4 CMD, comprising & collection, neutralization, settling and PSF and ACF and treated effluent is reusing 100 % for the scrubbing system. JVS sample is collected from ETP outlet.
10. Facility having one shredder machine of capacity 100 kg/hr and one Autoclave of capacity of 150 Ltr with a cycle of 90 mins with pressure 121 PSI. At the time of visit autoclave was found in operation on pressure 1.5 PSI and Tempreture 122 °C



11. Unit is disinfecting the shredded material before shredding and the shredded plastic waste is disposed of to authorized plastic recycler and glass bottles after disinfection disposed to glass reprocessor unit
12. Provided by a isolated hazardous waste storage facility within the premises. They have obtained membership of CHWTSDF and Generated hazardous waste i.e. incineration ash and ETP sludge which is been disposed to common facility regularly. Recent manifest dtd. 20.12.2023 for 13 Ton Incineration Ash is disposed.
13. The unit has a total manpower of 28 out of which 05 are officials and 23 are skilled workers. Periodical training is been given to the workers from the facility unit, provided safety gears to workers and the workers have been vaccinated with regular health check up.
14. They have adopted the Bar coding system for the BMW collection system
15. DG set of capacity 82.5 KVA using diesel as its fuel for use in electricity failure.
16. It was observed that they have taken tetanus Toxoid (TT) vaccine and have been advised to take complete hepatitis B vaccination to the entire staff.
17. They have done tree plantation on the periphery of the facility. Housekeeping of facility observed was good with clean premises.
18. It was observed that the facility is operating as per BMW rules and operation is satisfactory.

Sopatel
28/12/23
Dr. Snehdeep S. Patil
Asso. Professor,
Dept. of Comm. Medicine,
D.Y. Patil Medical College,
Kolhapur.

Awalkar
28/12/23
Dr. A.S. Udawalkar
Nodal officer BMW.
RCSM GDH med-college
FCOR Hosp., Kolhapur.

Deotic
A.B. Bahl
E.O. myCB

SS Swati
28/12/23
K.M.C. Reproline

S. Randal
Dr. Shubhangi Randal
Dist. Epidemic Med. office
Z.P. Kolhapur

Shubhash
Ashish M. Chhatge
(Partner)

SS SERVICES
R. S. No. 206, S. S No.29, E Ward,
asaba Bawada, Near Drainage Plan
Mind Circuit House, Kolhapur-416 006



Combined Inspection Report

CTF & HCE Combined inspection Committee formed at Kolhapur District level, in which representative of KMC Kolhapur, DHO Kolhapur, The Dean RCSMG MCK, The Dean DR D Y Patil Medical College and MPCB representative visited M/s. S S Services, Kolhapur CBMWTF unit.

Ref : Letter No. FTS-0232/2024, Dated 26.11.2024.

Visit Date : 20/12/2024, 12.45 pm to 01.30 pm.

Name of the Unit - M/s. S S Services, Kolhapur (Operator)

Kolhapur Municipal Corporation (Owner).

Address : R.S. No. 206, S.S. NO. 29, E Ward, Kasaba Bawada, Near Drainage Plant,
Kolhapur - 416003.

Facility having total Area - 1 acre (40,000 Sq.ft. approx).

1. Commissioned in the year 2002 and was handover to M/s. S S Services, Kolhapur for operation on dtd.16.10.2020. The Board office has granted CCA vide dtd. 29.03.2023, valid upto 31.03.2026.
2. Area allotted to facility: Kolhapur Municipal Corporation area & Talukas: Karveer, Gaganbawada, Radhanagari, Bhudhargad and Kagal rural area (except Kagal city).
3. Total member of HCE - A) Bedded Hospitals : 457
B) Non Bedded HCE : 935
C) Total Beds : 6915
4. Total BMW collection: 1500 kg to 1700 kg/day (Incinerable 1000 kg to 1200 kg/day & non Incinerable 400 kg to 500 kg/day).
5. For the collection and transportation of BMW facility, having total 8 vehicles with GPS system. 5 vehicles are utilized in corporation area and other 3 vehicles are utilized in

remaining areas. At present to verify GPS & it is noted that vehicles found in root for collection of Bio Medical Waste.

6. Facility has provided separate BMW storage as per color coding dedicated place for unloading of BMW.
7. Incinerable BMW is treated in incinerator having capacity of 250 kg/hr (4,500 kg/day) with Primary & Secondary chamber maintaining temperature primary 835 °C & 1045 ° C & same verified.
8. During visit incinerator is found in operation with APC system. They have provided ventury scrubber as APCs followed by stack 30 meter height. Has installed online monitoring system for the incineration stack which is connected to CPCB and MPCB server.
9. Generated trade effluent is used for vehicle washing and floor cleaning activity. Generation of effluent about 1.0 to 1.5 CMD. For the treatment of effluent, they have provided ETP of Capacity 4 CMD, Equalization & collection, neutralization, settling and ASF and ACF and treated effluent is reusing 100 % for the scrubbing system. JVS sample is collected from ETP outlet. Also provided Carbon bag and drum for collecting of ETP sludge.
10. Facility having one shredder machine of capacity 100 kg/hr and one Autoclave of capacity of 150 Ltr/Cycle with a cycle of 65 minutes with pressure 16 psi. At the time of visit autoclave was found in operation on pressure 16 psi and temperature 122 °C.
11. Unit is disinfecting the shredded material before shredding and the shredded plastic waste is disposed of to authorized plastic recycler and glass bottles after disinfection disposed to glass reprocessor unit.
12. Provided by a isolated hazardous waste storage facility within the premises. They have obtained membership of CHWTF ie. Maharashtra Enviro Power Ltd., Ranjangaon, Pune and generated hazardous waste i.e. incineration ash and ETP sludge which is been disposed to CHWTF facility regularly. Recent manifest dtd. 10.12.2024 for 13.779 ton Incineration Ash & 0.026 ton ETP Sludge is disposed.
13. The unit has a total manpower of 31 out of which 05 are officials and 26 are skilled workers. Periodical training is been given to the workers from the facility unit, provided

safety gears to workers and the workers have been vaccinated with regular health check up.

14. They have adopted the Bar coding system for the BMW collection system.
15. DG set of capacity 82.5 KVA using diesel as its fuel for use in electricity failure.
16. It was observed that they have taken Tetanus Toxoid (TT) and as per previous point facility has given Hepatitis B vaccination to the entire staff.
17. They have done tree plantation on the periphery of the facility. Housekeeping of facility observed was good with clean premises.
18. It was observed that the facility is operating as per BMW rules and operation is satisfactory.

A. S. Walawalkar
20/12/24

Dr. A.S. Walawalkar
Nodel Officer BMW Management
RCSM & GMC, CPR Hospital,
Kolhapur .

Jeevan Yadav

Dr. Jeevan Yadav,
Professor, Community Medicine,
DYP Medical College, Kolhapur.

Uttam Madane
20/12/24

Dr. Uttam Madane,
ADHO, ZP, Kolhapur.

Sameer Vyaghrbare

Mr. Sameer Vyaghrbare,
Environment Officer, KMC, Kolhapur.

Sagar Jadhav
20/12/24

S. S. Services
CBMWTF, Kolhapur
Mr. Sagar Jadhav,
General Manager,
S S Services, Kolhapur.

Rohidas Matkar

Dr. Rohidas Matkar
Field Officer, MPCB,
Kolhapur.



Front view of S S Services, Kolhapur



Wall Compound and Gate



Green Belt and Internal Road





Direction under Section 5 of the Environment (Protection) Act, 1986 (Show Cause Notice) w.r.t. Common Bio-Medical Waste Treatment Facility namely M/s S. S. Services, Kolhapur, Maharashtra

BMW, CPCB <bmw.cpcb@gov.in>

Fri, Aug 1, 2025 at 4:48 PM

To: sssserviceskop <sssserviceskop@gmail.com>

Cc: RUNA ORAON <roraon.cpcb@nic.in>, Vijay yadav <vpyadav.cpcb@nic.in>

Sir,

W.r.t trailing mail, as a reply was received from your facility M/s S.S. Services, Kolhapur against the direction dated 13.06.2025 issued by this office. In the matter, it is to inform you to kindly re-submit the reply regarding following action points of direction for taking necessary action in the matter;

S. No	Action point mentioned in the direction	Reply/submission required from facility
1.	The incinerator was not achieving 2 sec residence time in the secondary combustion chamber.	Certificate of manufacturer has not submitted as per the CPCB guidelines for Verification of Two Seconds Residence Time in Secondary Combustion Chamber of the Biomedical Waste Incinerator (Annexure-I). Hence, the facility has to submit for the same for necessary action.
2.	A Stack monitoring platform was not provided as per CPCB guidelines	A picture of the stack monitoring platform is not clear. Further, stack monitoring platform was not provided as per the CPCB guidelines (Annexure VI given in CPCB guidelines)
3.	The ETP flow meter to measure the quantity of wastewater was found in a defunct condition.	The facility claimed that the ETP flow meter is in functional condition. However, the facility is required to submit a picture with clear reading of ETP flow meter.
4.	A separate energy meter was not installed with the ETP and waste treatment equipment.	the facility is required to submit a clear picture with readable reading for the same.
	The display board as per the order of the Hon'ble Supreme Court in the matter of Writ Petition (C) No. 657/1995; Research Foundation for Science, Technology, and Natural Resource Policy Vs Union of India and others, is not provided.	The picture of the display board is required to submit showing all the details as per the CPCB guidelines along with placed it at main entrance gate
	Proper drainage and a collection pit were not provided in the demarcated storage area of biomedical waste in case of liquid spills.	The correct picture has not provided by the facility. Picture of collection pit in the demarcated storage area is required to be provided.
	Log books as per CPCB guidelines is not maintained.	The records of collection, transportation, and disposal of biomedical waste are required to submit by the facility as per the guidelines of CPCB.

Kindly re-submit reply described above with required documents and clear geo-tag pictures within 4-5 days or as earliest possible.

===== Forwarded message =====

From: BMW, CPCB <bmw.cpcb@gov.in>

To: "Varsha Sharma" <varsha.cpcb@gov.in>

Date: Thu, 10 Jul 2025 15:44:50 +0530

Subject: Fwd: Re: Direction under Section 5 of the Environment (Protection) Act, 1986 (Show Cause Notice) w.r.t. Common Bio-Medical Waste Treatment Facility namely M/s S. S. Services, Kolhapur, Maharashtra

===== Forwarded message =====

===== Forwarded message =====

From: BMW, CPCB <bmw.cpcb@gov.in>

To: "Varsha Sharma" <varsha.cpcb@gov.in>

Date: Tue, 08 Jul 2025 14:54:01 +0530

Subject: Fwd: Re: Direction under Section 5 of the Environment (Protection) Act, 1986 (Show Cause Notice) w.r.t. Common Bio-Medical Waste Treatment Facility namely M/s S. S. Services, Kolhapur, Maharashtra

===== Forwarded message =====



===== Forwarded message =====

From: ssservices kolhapur <ssserviceskop@gmail.com>

To: "BMW, CPCB" <bmw.cpcb@gov.in>

Cc: "Vijay yadav" <vp Yadav.cpcb@nic.in>, "RUNA ORAON" <roraon.cpcb@nic.in>

Date: Fri, 04 Jul 2025 09:59:52 +0530

Subject: Re: Direction under Section 5 of the Environment (Protection) Act, 1986 (Show Cause Notice) w.r.t. Common Bio-Medical Waste Treatment Facility namely M/s S. S. Services, Kolhapur, Maharashtra

===== Forwarded message =====



[Quoted text hidden]

2 attachments



Speed Post acknowledgement.jpeg
102K

 **CPCB Direction Show Cause Compliance Reply (28.06.2025)....pdf**
7729K

Authorised by Maharashtra Pollution Control Board & Kolhapur Municipal Corporation, Operated By



S S SERVICES

C B M W T S D F

(Common Bio-Medical Waste Treatment, Storage and Disposal Facility)



Outword No. SSS/KOP/OUT/25/08-01

Date – 05.08.2025

To,

Respected Chairman So,
Central Pollution Control Board,
Parivesh Bhavan, East Arjun Nagar, Delhi – 110032.
Email ID – bmw.cpcb@gov.in



Subject: Compliance / Reply to Direction under Section 5 of the Environment (Protection) Act, 1986 and Show Cause Notice regarding Environmental Compensation Charges (ECC).

- Reference: 1) Letter No. - F. No. B-31011/BMW (20619)/2025/WMD-I from Respected Chairman So, Central Pollution Control Board, Delhi (Letter received by Email Dtd. June 19, 2025, 12:13 PM).
- 2) Our (M/s. S S Services) compliance/reply letter submitted to Respected Chairman So, Central Pollution Control Board, Delhi (Letter No. SSS/ KOP/ OUT/25/06-04, Dtd. Jun 28, 2025).
- 3) Your Email Dtd. August 01, 2025, 04:50 PM).

Respected Sir,

As a reply was submitted from our facility (Kolhapur Municipal Corporation (Owner) & M/s. S S Services, Kolhapur (Operator) against the direction dated 13.06.2025 issued by Central Pollution Control Board, Delhi. In the matter & as per email dtd. August 01, 2025 we are herewith re-submitting the point-wise compliance/reply regarding following points.....

Sr. No.	Action point mentioned in the direction	Reply/submission required from facility	Compliance/reply re-submission by M/s. S S Services
1.	The incinerator was	Certificate of manufacturer	Certificate of manufacturer

① - Bio-Medical Waste Treatment

P.T.O.

Corresponding Address : 814/2/1, Orchid Homes, 4th Floor, "SHAHIN" Jamdar Colony, Behind Circuit House, Kolhapur- 416 003.
Email : ssserviceskop@gmail.com Mobile : 91124 76555.

Plant Address : R. S. No. 206, S.S. No. 29, 'E' Ward, Kasaba Bawada, Near Drainage Plant, Behind Circuit House, Kolhapur- 416 003.

	not achieving 2 sec residence time in the secondary combustion chamber.	has not submitted as per the CPCB guidelines for Verification of Two Seconds Residence Time in Secondary Combustion Chamber of the Biomedical Waste Incinerator (Annexure-I). Hence, the facility has to submit for the same for necessary action.	are attached/submitted, as per the CPCB guidelines for Verification of Two Seconds Residence Time in Secondary Combustion Chamber of the Biomedical Waste Incinerator (Annexure-I).
2.	A Stack monitoring platform was not provided as per CPCB guidelines	A picture of the stack monitoring platform is not clear. Further, stack monitoring platform was not provided as per the CPCB guidelines (Annexure VI given in CPCB guidelines)	Stack monitoring platform are provided as per the CPCB guidelines (Annexure VI given in CPCB guidelines). A clear picture / photos of stack monitoring platform are attached.
3.	The ETP flow meter to measure the quantity of wastewater was found in a defunct condition.	The facility claimed that the ETP flow meter is in functional condition. However, the facility is required to submit a picture with clear reading of ETP flow meter.	A picture/photo with clear reading of ETP flow meter is attached.
4.	A separate energy meter was not installed with the ETP and waste treatment equipment.	The facility is required to submit a clear picture with readable reading for the same.	Clear picture/photos with readable reading of separate energy meter installed with the ETP and waste treatment equipment (Incinerator, Autoclave, and Shredder)



			are attached.
5.	The display board as per the order of the Hon'ble Supreme Court in the matter of Writ Petition (C) No. 657/1995; Research Foundation for Science, Technology, and Natural Resource Policy Vs Union of India and others, is not provided.	The picture of the display board is required to submit showing all the details as per the CPCB guidelines along with placed it at main entrance gate	The display board is showing all the details as per the CPCB guidelines. Its installed/placed at main entrance gate. (Photo attached)
6.	Proper drainage and a collection pit were not provided in the demarcated storage area of biomedical waste in case of liquid spills.	The correct picture has not provided by the facility. Picture of collection pit in the demarcated storage area is required to be provided.	Picture of collection pit in the demarcated storage area is attached.
7.	A log book as per CPCB guidelines is not maintained.	The records of collection, transportation, and disposal of biomedical waste are required to submit by the facility as per the guidelines of CPCB.	The records of collection, transportation, and disposal of biomedical waste are submitted as per the guidelines of CPCB. (Copy attached)

As per your instructions we are herewith submitting required documents and clear geo-tag pictures.

Thanks for Co-operation.



S. S. Services
CBMWTF Kolhapur

Enclosed:

1. Certificate of manufacturer for Verification of Two Seconds Residence Time in Secondary Combustion Chamber of the Biomedical Waste Incinerator as per the CPCB guidelines.
2. Clear picture/photos of Stack monitoring platform as per the CPCB guidelines.
3. A picture/photo with clear reading of ETP flow meter.
4. Clear picture/photos with readable reading of separate energy meter installed with the ETP and waste treatment equipment (Incinerator, Autoclave, and Shredder).
5. Picture/photos of the display board installed/placed at main entrance gate showing all the details as per the CPCB guidelines.
6. Picture/photos of collection pit in the demarcated storage area.
7. The records of collection, transportation, and disposal of biomedical waste are submitted as per the guidelines of CPCB.

- (4) -

S. S. Services
CBMWTF Kolhapur

- (3) -

1. Certificate of Two Seconds Residence Time



DIVINEZ FURNACES PVT LTD

Office: H.281, Shirdhon, Opp Pinki Wadi Farm House, Kalyan East,

Maharashtra, 421204. Contact no: 9892832256, 9892800275

Email id – sales@divinezgroup.com

Website : www.divinezgroup.com

Ref: DFPL/O/115/25

DATE:- 04.08.2025

CERTIFICATE FOR BIOMEDICAL WASTE INCINERATOR

(Issued by Manufacturer)

We hereby certify that the Stationary Model, Diesel Fired Incinerator of designed Capacity 250 kg/hr installed at M/s. SS Services, CBMWTF, Kasaba Bawada, has been modified by Divinez Furnaces Private Limited, Kalyan, Maharashtra. The said incinerator has more than 2 seconds flue gas Residence Time in secondary combustion chamber at 1100°C at its designed capacity. The technical data sheet of specification in respect of the said incinerator is enclosed herewith.

Authorized Signature

Suresh Kumar



For All types of Incinerators, Furnaces, Rotary Kilns, Autoclave, Refractory brick lining.

DIVINEZ FURNACES PVT LTD

Office: H.281, Shirdhon, Opp Pinki Wadi Farm House, Kalyan East,
Maharashtra, 421204. Contact no: 9892832256, 9892800275

Email id – sales@divinezgroup.com

Website : www.divinezgroup.com

TECHNICAL DATA SHEET ON BIOMEDICAL WASTE INCINERATOR

(Issued by Manufacturer)

Name of the Common Biomedical Waste Treatment Facility	: M/s. SS Services, CBMWTF
Name of the Manufacturer	: M/s Divinez Furnaces Private Limited
Maximum Capacity of the Incinerator (in kg/hr)	: 250
Residence time of flue gas at 1100°C	: 4.2 seconds
Flow of flue gas through Secondary Combustion Chamber (m ³ /sec)	: 1.9
Volume of Secondary Combustion Chamber (in m ³)	: 8.02
Thermal Capacity of the incinerator (in Million Kcal/hr)	: 0.7

Authorized Signature

Suresh Kumar



For All types of Incinerators, Furnaces, Rotary Kilns, Autoclave, Refractory brick lining.

2. Stack Monitoring Platform -





 GPS Map Camera



Kolhapur, Maharashtra, India

Police Head Quarters, Kolhapur, Maharashtra
416003, India

Lat 16.722458, Long 74.250062

08/05/2025 06:50 PM GMT+05:30

Note : Captured by GPS Map Camera

3. Water Meter of ETP

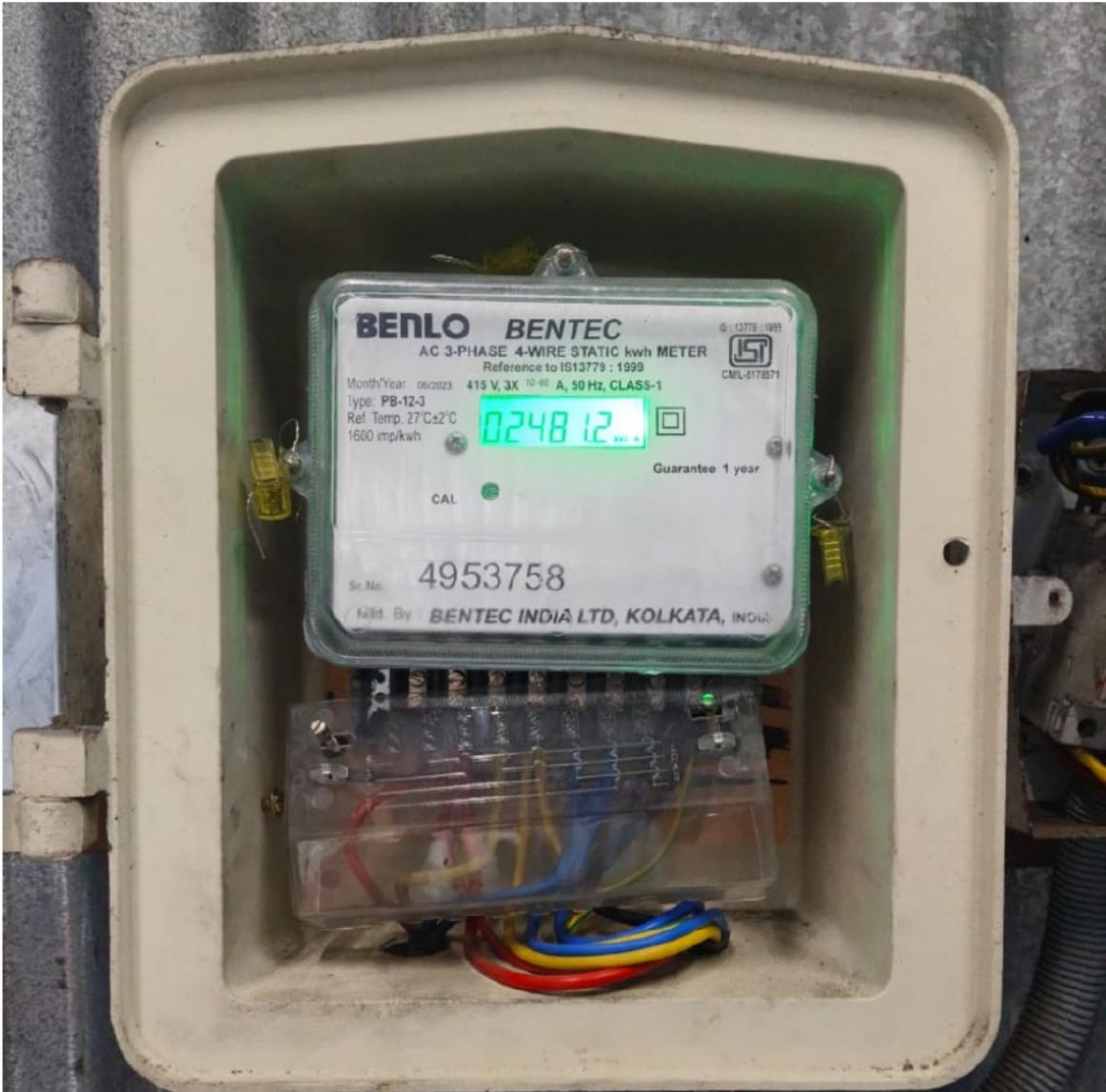


4. Energy Meter of Incinerator



Energy Meter of Autoclave





GPS Map Camera



Kolhapur, Maharashtra, India

Apple Saraswati Hospital Road, Near Drainage Plant, Police Head Quarters, Kolhapur, Maharashtra 416003, India

Lat 16.722435° Long 74.250033°

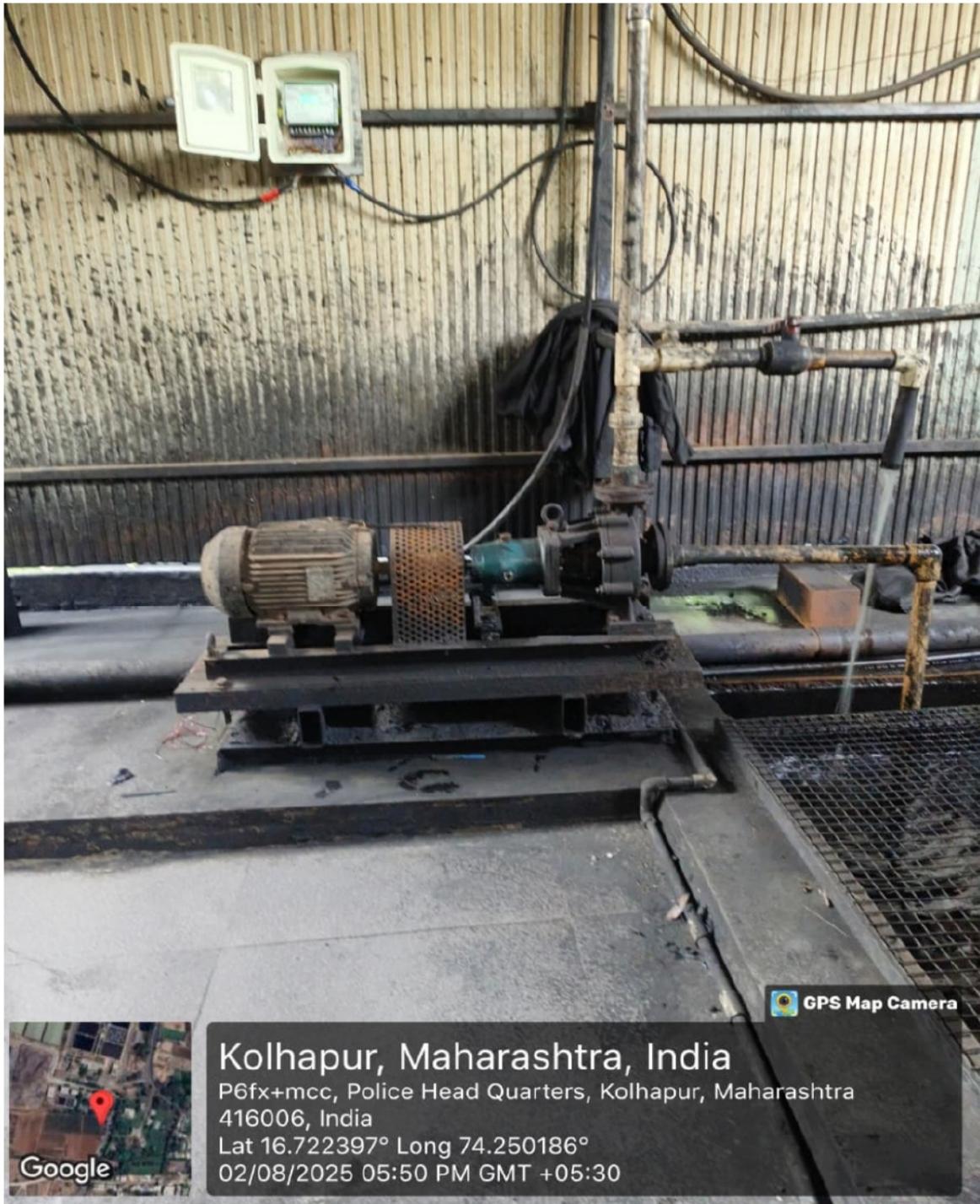
05/08/2025 09:12 AM GMT +05:30

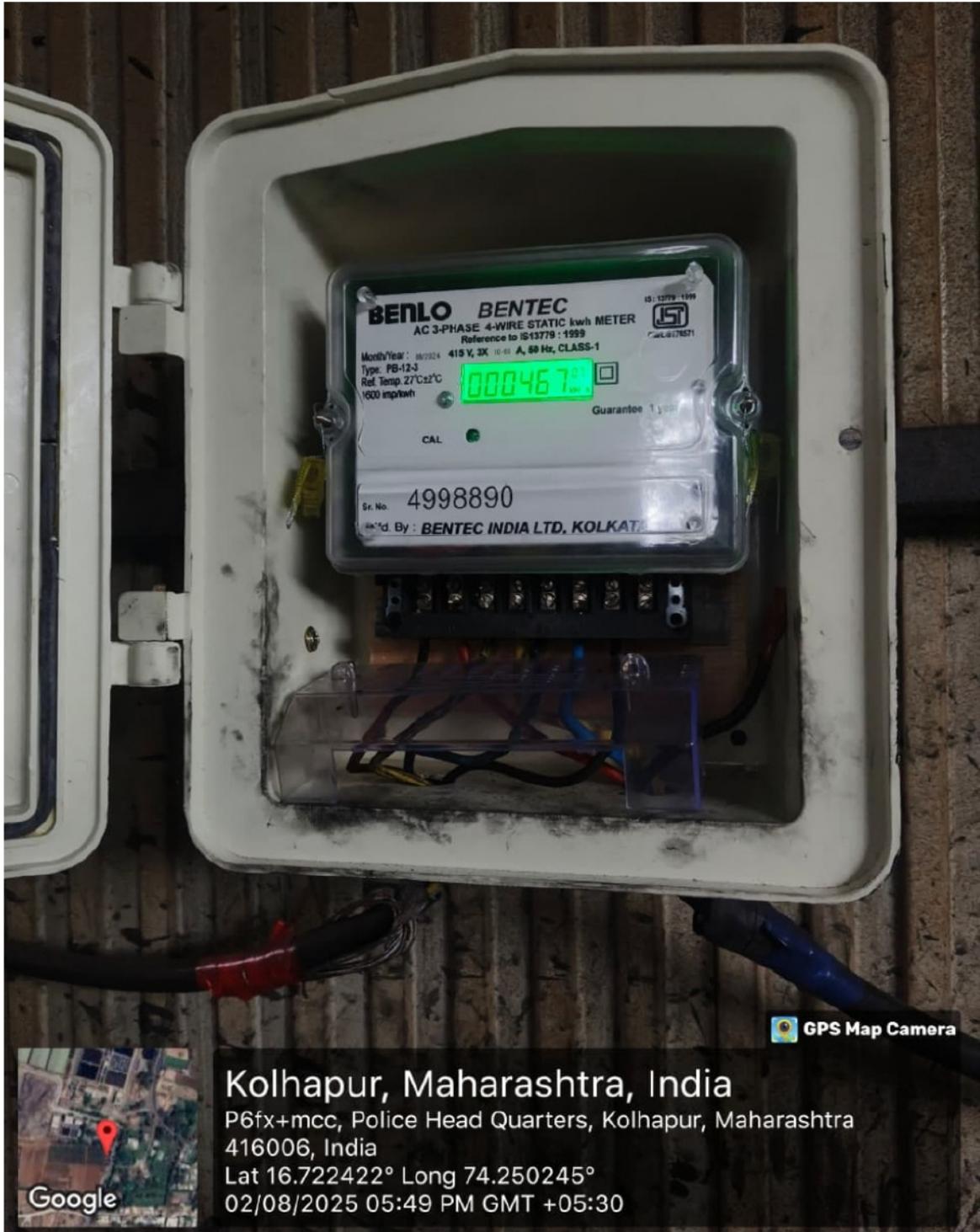
Energy Meter of Shredder





Energy Meter of ETP





5. Display Board at Main Entrance Gate



 Common Bio Medical Waste Treatment Facility Owner - Kolhapur Municipal Corporation Operator - S S Services Authorised by Maharashtra Pollution Control Board		 	
R. S No. 206, S. S. No.29, E Ward, Kasaba Bawada, Near Drainage Plant, Behind Circuit House, Kolhapur. 416003 Phone No. 9112476555			
1	Authority - Maharashtra Pollution Control Board	Consent No. Format I.0/CC/UAN No.MPCBCONSENT-0000152807/CO/2303002508	Consent Next Renewal Date - 31.03.2026
2	Common Hazardous Waste-Treatment & Disposal Facility Name - Maharashtra Environ Power Ltd. (MEPL), Ranjangaon,Pune.	Incineration Ash (37.2 Ash from incinerator and flue gas cleaning residue)	11.00 M.T (Per Month) Approx
		ETP Sludge (37.1 Sludge from wet scrubbers)	0.100 M.T (Per Month) Approx
Sr. No.	Treatment Technology	Installed Capacity	Operational Capacity / Day
1	Incinerator	250 Kg/Hr	4500 Kg / Day
2	Autoclave	150 Ltr/Cycle	2400 Ltr / Day
3	Shredder	100 Kg/Hr	1800 Kg / Day
4	Effluent Treatment Plant (E.T. P)	8 CMD	8000 Ltr
5	Chemical Disinfection Treatment Tank	250 Ltr (2 Tanks)	-----
6	Generator	82.5 KVA	-----
7	Jurisdiction	Kolhapur Municipal Corporation Area, Karveer, Gaganbawda, Bhudargad, Radhanagari, Kagal (Rural)	
8	Vehicles	8 Vehicles	-----
9	No. of hours Operation	18 Hours	-----
	Operational hours	8 Hours	-----
10	Details of Daily Bio Medical Waste Collection, Treatment and Disposal		
	Category	Quantity (In Kg)	
	Yellow	1200 - 1300 Kg	Approx
	Red	250 - 300 Kg	Approx
	Blue	300 - 400 Kg	Approx
	White	12 - 15 Kg	Approx
11	Emergency Contact Number - Office - 9112476555		
	Fire	Police	Ambulance
	101	100	102

6. Drainage Line and Collection Pit



Drainage Water Collection Pit



M/s. S S Services
Log Book of Incinerator

Date	Time of Operation of the Incineration		Quantity of hourly BMW charged in a Kg (total BMW charged in a day in Kg)	Temperature maintained in °C			Negative draft in primary chamber (in mm of water column) (Pl. indicate range i.e., mi. to max)	Pressure drop across APCD (in mm of water column) (Pl. indicate range i.e., mi. to max)	PH level of scrubbed liquid used (Pl. indicate range i.e., mi. to max)	Average values of fluegas analysis results (continuous online) observed during the				Consumption of electricity/ Diesel whichever is applicable			Net Quantity of bio-medical Waste left over in a day (in Kg)	
	Start	End		Primary Chamber	Secondary Chamber	After scrubbing in exit stack gas				CO in mg/Nm ³	O ₂ in %	CO ₂ in %	% combustion Efficiency	Power (indicate electricity meter reading)	Initial reading	Final reading		Diesel in liters (pl. indicate daily or weekly diesel consumption)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
26.07.2025	01.12 P.M		176	855	1013	40												
	01.40 PM		177	897	1057	41												
	2.00 P.M		112	1026	1041	44												
	2.35 P.M		112	1114	1065	40												
	3.07 P.M		128	1160	1056	40												
	3.45 P.M		105	1163	1102	42												
	4.10 P.M		133	872	1124	44	10	180	8.5	0.00012	21	4	99	6533	6547	281	1454	
	4.38 P.M		145	1158	1125	46												
	5.04 P.M		105	1108	1043	48												
	5.56 P.M		133	1021	1165	50												
	6.34 P.M	7.25 P.M	128	1047	1149	55												
			1454															
																		1278
																		1101
																		989
																		877
																		749
																		644
																		511
																		366
																		261
																		128
																		0



M/s. S S Services
Log Book of Incinerator

Date	Time of Operation of the Incineration		Quantity of hourly BMW charged in a Kg (total BMW charged in a day in Kg)	Temperature maintained in °C			Negative draft in primary chamber (mm of water column) (Pl. indicate range i.e., mi. to max)	Pressure drop across APCD (in mm of water column) (Pl. indicate range i.e., mi. to max)	PH level of scrubbed liquid used (Pl. indicate range i.e., mi. to max)	Average values of fluegas analysis results (continuous online) observed during the				Consumption of electricity/ Diesel whichever is applicable			Net Quantity of bio - medical waste received in Kg	Net Quantity of bio - medical Waste left over in a day (in Kg)
	Start	End		Primary Chamber	Secondary Chamber	After scrubbing in exit stack gas				CO in mg/ Nm3	O ₂ in %	CO ₂ in %	% combustion Efficiency	Power (indicate electricity meter reading)	Initial reading	Final reading		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
28.07.2025	3.00 P.M		200	1087	1010	42												931
	3.35 P.M		116	998	1013	44												815
	4.18 P.M		117	945	1090	46												698
	4.59 P.M		105	832	1122	48												593
	5.37 P.M		156	922	1199	50	9	175	7	0.00012	21	4	99	6547	6562	227	1131	437
	6.14 P.M		148	810	1183	52												289
	6.46 P.M		167	1011	1200	57												122
	7.27 P.M	8.05 P.M	122	1131	1200	56												0
			1131															



M/s. S S Services
Log Book of Incinerator

Date	Time of Operation of the Incineration	Quantity of hourly BMW charged in a Kg (total BMW charged in a day in Kg)	Temperature maintained in °C			Negative draft in primary chamber (in mm of water column) (Pl.indicate range i.e.,mi. to max)	Pressure drop across APCD (in mm of water column) (Pl.indicate range i.e.,mi. to max)	PH level of scrubbed liquid used (Pl.indicate range i.e.,mi. to max)	Average values of fluegas analysis results (continuous online) observed during the				Consumption of electricity/ Diesel whichever is applicable	Net Quantity of bio - medical Waste left over in a day (in Kg)				
			Primary Chamber	Secondary Chamber	After scrubbing in exit stack gas				CO in mg/ Nm3	O ₂ in %	CO ₂ in %	% combustion Efficiency			Power (indicate electricity meter reading)	Diesel in liters (pl.indicate daily or weekly diesel consumption)	Net Quantity of bio - medical waster received in Kg	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19

31.07.2025	06.01 P.M		140	966	1002	35												965
	6.35 P.M		120	1045	1075	40												845
	7.24 P.M		112	808	1016	42												733
	7.52 P.M		125	1038	1063	44												608
	8.25 P.M		116	819	1052	48	10	180	7.5	0.00012	21	4	99	6591	6605	228	1105	492
	8.56 P.M		134	1068	1027	52												358
	9.37 P.M		182	994	1029	55												176
	10.06 P.M	11.00 P.M	176	1021	1165	58												0
																		0
			1105															



M/s. S S Services
Log Book of Autoclave

Date	Time of operation of the Autoclave		Batch Number	Quantity of waste feeding per batch in Kg (Total waste treated by autoclaving in Kg)	Temperature and Pressure		Strip test result (pl.paste the strip test for each batch with a proof)	Consumption of electricity (indicate electricity meter reading)		Net quantity of waste received in Kg	Net Quantity of Waste left over in Kg
	Start	End			Temperature in °C	Pressure in psi		Initial Reading	Final Reading		
1	2	3	4	5	6	7	8	9	10	11	12 = 11-5
25.07.2025	10.10 A.M	11.15 A.M	1	47	122° C	15 Psi		2365		143	96
	11.25 A.M	12.30 P.M	2	45	122° C	15 Psi					51
	12.40 P.M	01.40 P.M	3	51	123° C	16 Psi			2378		0
26.07.2025	10.05 A.M	11.10 A.M	1	49	122° C	15 Psi		2378		149	100
	11.15 A.M	12.20 P.M	2	48	123° C	16 Psi					52
	12.30 P.M	01.35 P.M	3	52	122° C	15 Psi			2388		0
28.07.2025	10.10 A.M	11.10 A.M	1	50	122° C	15 Psi		2388		150	100
	11.15 A.M	12.20 P.M	2	50	122° C	15 Psi					50
	12.30 P.M	01.35 P.M	3	50	123° C	16 Psi			2399		0
29.07.2025	10.15 A.M	11.15 A.M	1	49	122° C	15 Psi		2399		147	98
	11.25 A.M	12.30 P.M	2	48	123° C	16 Psi					50
	12.40 P.M	01.45 P.M	3	50	123° C	16 Psi			2410		0
30.07.2025	10.10 A.M	11.10 A.M	1	49	122° C	15 Psi		2410		146	97
	11.20 A.M	12.20 P.M	2	49	123° C	16 Psi					48
	12.35 P.M	01.35 P.M	3	48	122° C	15 Psi			2421		0

Collection and Transportation of Bio-Medical Waste from the member HCFs

Name of the CBWTF : Kolhapur Municipal Corporation (Owner) & M/s. S Services (Operator)
 Address of the CBWTF with contact details : R S No. 206, S S No.29, Near Drainage Plant, Kasaba Bawada, Kolhapur.
 Vehicle Registration Number (certificate to be carried by the vehicle driver) : MH - 09 - CU - 5494 (Mr. Sagar Alwekar)
 Route covered (indicate places) by the vehicle : Rajarampuri Area (Kolhapur City)

Date	Vehicle number and the Time of arrival of the vehicle	Vehicle Speedo meter readings in KM		Name of the HCF with address and the bar code number from whom waste collected	Category-wise quantity of bio-medical waste received in kg					Total BMW collected by the CBMWTF		Name of the Vehicle driver with		Signatures	
		Initial	Final		Yellow	Red	Blue	Out dated Medicines	White Waste Sharps	Total No. of Bags	Total waste	Vehicle Driver	Representative of the HCF		
1	MH-09-CU-5494	3	4	5	6	7	8	9	10	11	12	13	14		
25/7/25	G-40 A.10	G-40 A.10	650 A.10	Vardhan Hospital - Rajarampuri Sykes Extention (VARDH416000MHBH16110)	3	1	2	-	-	4	6	Mr. Sagar Alwekar	सागर अलवेकर	सागर अलवेकर	

Collection and Transportation of Bio-Medical Waste from the member HCFs

Name of the CBWTF : Kolhapur Municipal Corporation (Owner) & M/s. S S Services (Operator)
 Address of the CBWTF with contact details : R S No. 206, S S No.29, Near Drainage Plant, Kasaba Bawada, Kolhapur.
 Vehicle Registration Number (certificate to be carried by the vehicle driver) : MH - 09 - CU - 5494 (Mr. Sagar Alwekar)
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Date	Vehicle number and the Time of arrival of the vehicle	Vehicle Speedo meter readings in KM		Name of the HCF with address and the bar code number from whom waste collected	Category-wise quantity of bio-medical waste received in kg					Total BMW collected by the CBMWTF		Name of the Vehicle driver with		Signatures	
		Initial	Final		Yellow	Red	Blue	Out dated Medicines	White Waste Sharps	Total No. of Bags	Total waste	Vehicle Driver	Representative of the HCF		
1	MH-09-CU-5494	3	4	5	6	7	8	9	10	11	12	13	14		
25/11/25	6:55 AM	6:55 AM	9:35 AM	Dinkarrao Thorat Hospital - Rajarampuri Sykes Extension (DINKA416000MHBH16111)	2	0	0	0	0	1	2	25/11/25	Rajju		

Collection and Transportation of Bio-Medical Waste from the member HCFs

Name of the CBWTF : Kolhapur Municipal Corporation (Owner) & M/s. S Services (Operator)
 Address of the CBWTF with contact details : R S No. 206, S S No.29, Near Drainage Plant, Kasaba Bawada, Kolhapur.
 Vehicle Registration Number (certificate to be carried by the vehicle driver) : MH - 09 - CU - 5494 (Mr. Sagar Alwekar)
 Route covered (indicate places) by the vehicle : Rajarampuri Area (Kolhapur City)

Date	Vehicle number and the Time of arrival of the vehicle	Vehicle Speedo meter readings in KM		Name of the HCF with address and the bar code number from whom waste collected	Category-wise quantity of bio-medical waste received in kg					Total BMW collected by the CBMWTF		Name of the Vehicle driver with		Signatures	
		Initial	Final		Yellow	Red	Blue	Out dated Medicines	White Waste Sharps	Total No. of Bags	Total waste	Vehicle Driver	Representative of the HCF		
25/7/25	MH-09-CU-5494 7.05 AM	3	4	5 SANJEEVANI HOSPITAL - Rajarampuri Sykes Extension (SANJE416000MHBH16112)	6 5	7 1.5	8 -	9 -	10 -	11 3	12 6.5 kg	13 Sagar Alwekar	14 		

Collection and Transportation of Bio-Medical Waste from the member HCFs

Name of the CBWTF : Kolhapur Municipal Corporation (Owner) & M/s. S S Services (Operator)
 Address of the CBWTF with contact details : R S No. 206, S S No.29, Near Drainage Plant, Kasaba Bawada, Kolhapur.
 Vehicle Registration Number (certificate to be carried by the vehicle driver) : MH - 09 - CU - 5494 (Mr. Sagar Alwekar)
 Route covered (indicate places) by the vehicle : Rajarampuri Area (Kolhapur City)

Date	Vehicle number and the Time of arrival of the vehicle	Vehicle Speedo meter readings in KM		Name of the HCF with address and the bar code number from whom waste collected	Category-wise quantity of bio-medical waste received in kg					Total BMW collected by the CBMWTF		Name of the Vehicle driver with		Signatures	
		Initial	Final		Yellow	Red	Blue	Out dated Medicines	White Waste Sharps	Total No. of Bags	Total waste	Vehicle Driver	Representative of the HCF		
1	MH-09-CU-5494	3	4	5	6	7	8	9	10	11	12	13	14		
25/7 05	7.12 AM	93351	93392	SHREE HOSPITAL & RESEARCH INSTITUTE - Rajarampuri 1st Lane (SHREE416000MHBH16113)	3	0	2	0	0	2	5	Mr. Sagar Alwekar	[Signature]	[Signature]	

Collection and Transportation of Bio-Medical Waste from the member HCFs

Name of the CBWTF : Kolhapur Municipal Corporation (Owner) & M/s. S Services (Operator)
 Address of the CBWTF with contact details : R S No. 206, S S No.29, Near Drainage Plant, Kasaba Bawada, Kolhapur.
 Vehicle Registration Number (certificate to be carried by the vehicle driver) : MH - 09 - CU - 5494 (Mr. Sagar Alwekar)
 Route covered (indicate places) by the vehicle : Rajarampuri Area (Kolhapur City)

Date	Vehicle number and the Time of arrival of the vehicle	Vehicle Speedo meter readings in KM		Name of the HCF with address and the bar code number from whom waste collected	Category-wise quantity of bio-medical waste received in kg					Total BMW collected by the CBMWTF		Name of the Vehicle driver with		Signatures	
		Initial	Final		Yellow	Red	Blue	Out dated Medicines	White Waste Sharps	Total No. of Bags	Total waste	Vehicle Driver	Representative of the HCF		
1	MH-09-CU-5494				6	7	8	9	10	11	12	13	14		
25/11	7.30 AM	93352	93353	Janaki Nursing Home - Rajarampuri 3rd Lane (JANAK416000MHBH16117)	12	1	5	-	1	8	19			Mr. Sagar Alwekar	[Signature]

Collection and Transportation of Bio-Medical Waste from the member HCFs

Name of the CBWTF : Kolhapur Municipal Corporation (Owner) & M/s. S S Services (Operator)
 Address of the CBWTF with contact details : R S No. 206, S S No.29, Near Drainage Plant, Kasaba Bawada, Kolhapur.
 Vehicle Registration Number (certificate to be carried by the vehicle driver) : MH - 09 - CU - 5494 (Mr. Sagar Alwekar)
 Route covered (indicate places) by the vehicle : Rajarampuri Area (Kolhapur City)

Date	Vehicle number and the Time of arrival of the vehicle	Vehicle Speedo meter readings in KM		Name of the HCF with address and the bar code number from whom waste collected	Category-wise quantity of bio-medical waste received in kg					Total BMW collected by the CBMWTF		Name of the Vehicle driver with		Signatures	
		Initial	Final		Yellow	Red	Blue	Out dated Medicines	White Waste Sharps	Total No. of Bags	Total waste	Vehicle Driver	Representative of the HCF		
15/11/25	MH-09-CU-5494	8.02 AM	93353	93353	5	6	7	8	9	10	11	12	13	14	
				Sai Cardiac Hospital - Rajarampuri 46th Lane (SAICA416000MHBH16119)		21	3	8	0	1			23		Mr. Sagar Alwekar

A.K. Patil
 25-11-2025

TRANSLATION OF PAGE NO. 7**Sub-District Hospital, Gadhinglaj****(Government of Maharashtra)**

Phone No. (Medical) 02327-226644

Office Phone No. 02327-226642

No.: Ujirug/Bhandar/Hospital Biomedical Waste Service/Date: 2011/2025 – 3840-
41/2025

To,

The Hon'ble District Surgeon,
C.P.R. Hospital, Kolhapur.

Subject: Regarding daily collection and disposal of biomedical waste from the hospital.

Reference:

1. Agreement of M/s. S.S. Services, Ichalkaranji dated 07-05-2025
2. Letter of the Hon'ble Principal Scientific Officer, Maharashtra Pollution Control Board, Sion (E), Mumbai bearing No. MPCB/PSO/B-251112-FTS-0023 dated 12-11-2025
3. Application of M/s. Aarogyam Waste Management Pvt. Ltd., Kagal-Hatkanangale Five-Star MIDC Area, Tal. Kagal, Dist. Kolhapur dated ___ / ___ / 2025

Sir,

With reference to the above subject, as per your directions, an agreement has been executed with M/s. S.S. Services, Ichalkaranji on 07-05-2025 for providing daily biomedical waste collection services for the period from 01-04-2025 to 31-03-2026 for this Sub-District Hospital. The said service is currently in operation. As per the terms of the agreement, M/s. S.S. Services, Ichalkaranji has been collecting the hospital's daily waste without any complaints.

In this regard, as per Reference No. 2, the Hon'ble Principal Scientific Officer, Maharashtra Pollution Control Board, Sion (E), Mumbai has directed that M/s. Aarogyam Waste Management Pvt. Ltd., Kagal-Hatkanangale Five-Star MIDC Area, Tal. Kagal, Dist. Kolhapur shall undertake the daily collection and disposal of biomedical waste from Bhudargad, Gaganbawada, Kagal, Radhanagari and Gadhinglaj.

Further, as per Reference No. 3, M/s. Aarogyam Waste Management Pvt. Ltd., Kagal-Hatkanangale Five-Star MIDC Area, Tal. Kagal, Dist. Kolhapur has submitted a letter requesting this hospital to inform their company regarding taking up the task of daily biomedical waste collection from this hospital.

Therefore, you are hereby informed that, as per the agreement mentioned in Reference No. 1, the service period of M/s. S.S. Services, Ichalkaranji is valid until **31 March 2026**. Hence, in accordance with the directions contained in Reference No. 2 and considering Reference No. 3, your guidance is requested as to whether an agreement may be executed with M/s. Aarogyam Waste Management Pvt. Ltd., Kagal-Hatkanangale Five-Star MIDC Area, Tal. Kagal, Dist. Kolhapur for the daily collection of biomedical waste from this hospital **with effect from April 2026**, or any other instructions in this regard.

Yours faithfully,

(Dr. C. J. Khot)

Medical Superintendent,
Sub-District Hospital, Gadhinglaj,
Dist. Kolhapur.

Copy submitted respectfully for information to:

The Hon'ble Deputy Director, Health Services, Kolhapur Division, Kolhapur.

TRANSLATION OF PAGE NO. 8 to 20**Certificates issued by Hospitals****Date : 14.11.2025.****To,**

M/s. S S Services,

CBMWTF, Kasba Bavda, Kolhapur.

Subject: Regarding Biomedical Waste Management (Collection, Transportation, Treatment, and Disposal).**Reference:** Biomedical Waste Management Rules, 2016 issued under the Environment Protection Act, 1986 by the Central and Maharashtra Pollution Control Board.**Sir,**

As per the Biomedical Waste Management Rules, 2016 framed under the Environment Protection Act, 1986 by the Central Government and the Maharashtra Pollution Control Board, the biomedical waste generated over the past several years, as well as currently, from our organisation and the medical establishments in Kagal Taluka, is being regularly and satisfactorily managed—through collection, transportation, treatment, and disposal—by the Common Biomedical Waste Treatment Facility (CBMWTF) operated by Kolhapur Municipal Corporation (Project Owner) and M/s. S S Services (Project Operator).

Through this consistent and complaint-free service, public health and environmental protection have been effectively maintained.

Sd/-

TRANSLATION OF PAGE NO. 34 to 36

Date: 07/03/2025

Outward No.: SSS/OUT/25/03/01

S S SERVICES, KOLHAPUR

To,

All Medical Establishments and Members (All),

Kolhapur

Subject: Regarding Biomedical Waste Segregation and Barcoding

Reference:

1. Biomedical Waste Management Rules, 2016 issued under the Environmental Protection Act, 1986 by the Central and Maharashtra Pollution Control Boards.
2. Our letter dated 15/12/2022 issued to all Medical Establishments and Members regarding the segregation and barcoding of biomedical waste.

Respected Sir/Madam,

With reference to the above subject, under the Environmental Protection Act, 1986 and in accordance with the Biomedical Waste Management Rules, 2016 notified by the Central and Maharashtra Pollution Control Boards, the Covid-19 related and other biomedical waste generated in medical establishments situated within Kolhapur Municipal Corporation limits and in the rural areas of Karveer, Kagal, Radhanagari, Gaganbawada, and Bhudargad talukas is being collected, transported, processed, and disposed of by M/s. S. S. Services, Kolhapur, through the Common Biomedical Waste Treatment Facility (CBMWTF), thereby ensuring public health and environmental protection.

During the operation of the project, various changes introduced by the Central Environment Department are required to be adopted both by the Project and the Medical Institutions. Accordingly, as per the Biomedical Waste Management Rules,

2016 (See Schedule 1, Part 1), it is mandatory for all medical establishments to segregate biomedical waste as per the following colour coding:

Sr. No.	Bag Colour	Type of Biomedical Waste
1.	Yellow Bag	Human anatomical waste removed during surgeries (glands, appendix, placenta), blood-contaminated materials, bandages, plaster pads, dressings, expired medicines, blood bags.
2.	Red Bag	Plastic materials (without needles), saline bottles, saline tubes, syringes, catheters, gloves.
3.	Blue Bag	Glass materials such as ampoules and vials.

Further, as per the above colour-coded segregation, each waste collection bag must compulsorily contain the barcode of the concerned medical establishment (See Rule 4(i) & Rule 8(4)).

You are requested to note the following points:

1. As per Reference No. 2 above, we had already informed you in writing on 15/12/2022, and our biomedical waste collection personnel and office have been repeatedly communicating the same. However, it has been observed that some medical establishments and members are still not segregating biomedical waste as per the rules and are not using the barcoding system. Therefore, w.e.f. 15/03/2025, any waste bag without proper colour-coded segregation and barcode shall not be accepted.
2. The earlier supplier, *SP Enterprises*, did not have a barcoding system compliant with the rules of the Central and Maharashtra Pollution Control Boards. Therefore, in accordance with the said rules, our organisation M/s. S. S. Services has appointed *BMW Services* (Contact: 7058936199 / 9112476555) as the only authorized supplier and associate agency for providing barcoded biomedical waste collection bags.

3. It has come to our notice that some other suppliers are misleading medical establishments and members by misusing the name of M/s. S. S. Services. Therefore, please note that BMW Services (Contact: 7058936199 / 9112476555) is the *only authorised supplier* of barcoded biomedical waste collection bags as per CPCB rules. If any establishment procures bags from other suppliers and is misled, our organisation shall not be responsible.
4. Hospitals/Medical Establishments must place their order (demand) for barcodes and biomedical waste collection bags at least two days before the stock is exhausted.
5. In case hospitals/medical establishments require barcoded bags or waste collection bags urgently or immediately, they will be available at the office of BMW Services (Address: M/s. S. S. Services, Near Drainage Plant, E-Ward, Kasaba Bawada, Kolhapur; Contact: 7058936199 / 9112476555).

6. Fees / Rates:

A) Biomedical waste collection bags with barcodes will be supplied at Rs. 250/- per kg (Rupees Two Hundred Fifty only), inclusive of GST. For orders above 10 kg, a 10% discount will be applicable.

We request you to kindly take note of the above points.

We look forward to continued cooperation and long-standing association with M/s. S. S. Services, Kolhapur.

Copy to:

All transporters of M/s. S. S. Services –

S. S. Services CBMWTF, Kolhapur

It has also been observed that some medical establishments and members are still not segregating biomedical waste as per the rules and are not using the barcoding system. Therefore, w.e.f. 15/03/2025, transporters shall not accept any waste bag from any

medical establishment or member that does not comply with the colour-coded segregation and barcoding requirements.